IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
NEW DELHI
O.A. NO.606/2018

IN THE MATTER OF:-

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

INDEX

PAPER BOOK

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PLACE:NEW DELHI
DATE:29.05.2026

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF: -

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

ACTION TAKEN REPORT BY WAY OF AFFIDAVIT ON BEHALF OF THE STATE OF JHARKHAND IN COMPLIANCE OF ORDER DATED 22.09.2025 AND 21.04.2026 OF THIS HON'BLE TRIBUNAL:-

I, ZULFIKAR ALI, aged about 53 years, S/o Md. Shamsher Ali Ansari, R/o Church Road, Ranchi do hereby solemnly affirm and state as follows: -

20 MAY 2026 Ref. 11 Date.....

1. That I am currently working as Additional Secretary, UD & HD That I am conversant with the facts and circumstances of the matter as per the records and that I have been duly authorized to swear this action taken report behalf of the State of Jharkhand and as such I am competent to swear and affirm this Affidavit.
2. That the present affidavit is being filed along with a detailed status report, in compliance with the orders dated 22.09.2025 and 21.04.2026 passed by this Hon'ble Tribunal concerning State of Jharkhand.

A true copy of the status report of State of Jharkhand is herein annexed and marked as **ANNEXURE R-1.**

3. I state that the statements of facts mentioned therein are all true and correct to my knowledge and nothing material has been concealed therefrom, and no part of it is false.

4. That, the Annexures annexed with this Affidavit are true and correct translated/typed copies of their respective original.

19/5/26
(ZULFIKAR ALI)
DEPONENT

अपर सचिव
नगर विकास एवं आवास विभाग
झारखण्ड, राँची

VERIFICATION

I, the deponent above named do hereby verify that the averments made in paragraphs 1 to 4 of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Ranchi, on this 20 MAY of May, 2026.

SUJATA KISPOTTA
NOTARY PUBLIC
Reg. No. 50600/25
Govt. of India (Jharkhand) Ranchi

20/05/26

NOTARY PUBLIC
RANCHI

19/5/26
(ZULFIKAR ALI)
DEPONENT

अपर सचिव
नगर विकास एवं आवास विभाग
झारखण्ड, राँची

Id - JH1728/25
Signature Attested on
Identification of Lawyer

20 MAY 2026

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DETAILED PROGRESS REPORT

(2025-2026)

ON

SOLID WASTE AND LIQUID WASTE MANAGEMENT

IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A. NO.

606/2018

Original Application No. 606/2018

(IA No. 20/2025, IA No. 539/2024,

IA No. 299/2024, IA No. 163/2021)

(In respect of the state of Jharkhand)

झारखण्ड सरकार
GOVERNMENT OF JHARKHAND

(Government of Jharkhand)

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1.Introduction

The National Green Tribunal (NGT) Principal Bench in New Delhi has issued a series of landmark directives aimed at addressing the critical environmental challenges associated with solid waste and sewage management across India, with particular focus on the State of Jharkhand. Effective solid waste management is a critical component of urban governance and environmental sustainability in the State, wherein the Urban Local Bodies (ULBs) function as the primary implementation authorities. The ULBs are responsible for ensuring end-to-end waste management services, including collection, transportation, processing, and scientific disposal of waste within their respective jurisdictions. These directives are derived from the ongoing proceedings in Original Application No. 606/2018, which relate to the compliance of Municipal Solid Waste Management Rules, 2016, and the effective implementation of sewage treatment measures.

The Urban Development and Housing Department, Government of Jharkhand, acts as the nodal and monitoring authority, providing policy direction, technical guidance, and oversight to ensure that waste management systems are developed and operated in accordance with statutory requirements. The Department also plays a key role in monitoring progress, facilitating inter-departmental coordination, and strengthening institutional capacities of ULBs for sustainable waste management. The previous order issued by the Hon'ble NGT on 22/09/2026, specifically concerning Jharkhand, sought an update on the status of compliance with its directives regarding Solid Waste Management and Liquid Waste Management.

In compliance with the directions of the Hon'ble National Green Tribunal in Original Application No. 606/2018, the present report has been prepared to present the status of implementation of the prescribed environmental and sanitation measures in the State of Jharkhand. The report provides a consolidated overview of the actions undertaken by the concerned departments and Urban Local Bodies (ULBs) towards ensuring compliance with the provisions related to Solid Waste Management, sewerage and wastewater management, and other environmental safeguards as mandated by the Tribunal. Also, presented the current status of implementation, progress achieved, and the key gaps that are being addressed through ongoing and proposed interventions. The objective of this report is to present a clear, structured, and comprehensive account of the compliance status of the State, supported by data and updates received from the respective Urban Local Bodies and implementing agencies.

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2. Solid Waste Management

The State of Jharkhand comprises 49 Urban Local Bodies (ULBs) which are categorized based on population size, urban characteristics, and administrative framework. These include Municipal Corporations, Municipal Councils, and Nagar Panchayats. The ULBs are responsible for ensuring scientific Solid Waste Management (SWM) within their respective jurisdictions in accordance with the Solid Waste Management Rules, 2016.

2.1) Solid Waste Management (SWM) under SBM (Urban) in Jharkhand

In Jharkhand presently, the total quantity of municipal solid waste generated across the 49 ULBs is approximately are 2,549 Tons Per Day (TPD). The waste stream consists of biodegradable waste, dry recyclable waste, inert waste, and other residual fractions.

The State Government has ensured the implementation of Door-to-Door (D2D) waste collection services in all 49 ULBs, covering:

- Residential households
- Commercial establishments
- Bulk waste generators

Source segregation is being actively promoted to ensure separate collection of biodegradable and non-biodegradable waste. Mechanized and semi-mechanized collection systems have been deployed depending on the size and classification of the ULBs.

2.2) SWM Projects in Jharkhand

To address the entire value chain of waste management — collection, transportation, processing, and scientific disposal — the State has adopted city-based and cluster-based approaches under different schemes.

i. Under Swachh Bharat Mission (SBM) 1.0

- 25 Integrated Solid Waste Management Projects have been sanctioned.
- These projects collectively cover 30 ULBs.

ii. State-Funded Initiative

- A dedicated SWM project for the Sahebganj–Rajmahal Cluster has been undertaken using State Government funds.

iii. Under Swachh Bharat Mission (SBM) 2.0

- 17 additional SWM projects covering 17 ULBs have been sanctioned.
- These projects aim to bridge the existing processing gap and ensure 100% scientific processing of municipal solid waste.

The SWM projects include development of the following facilities:

- Dry Waste Segregation Facilities
- Composting Units / Bio-methanation Plants
- Scientific Sanitary Landfills for inert and residual waste

2.3) Institutional Framework for Implementation:

In accordance with the Solid Waste Management Rules, 2016, the Government of Jharkhand has established a multi-tier institutional mechanism at the State and District

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levels to ensure effective implementation and monitoring of solid waste management activities.

- **State-Level Mechanism**
  - ✓ A State Level Committee, chaired by the Chief Secretary, has been constituted to oversee the overall implementation of the SWM Rules, 2016, review the progress of all 49 ULBs, and ensure compliance with statutory and judicial directions.
  - ✓ A State Level Advisory Body, headed by the Secretary, Urban Development & Housing Department, provides technical guidance, reviews project proposals, and monitors implementation of SWM projects under SBM 1.0, SBM 2.0, and State schemes.

- **District-Level Mechanism**
  - ✓ District Environment Committees (DECs) have been constituted in all 24 districts under the chairmanship of the District Magistrate & Collector.
  - ✓ The DECs monitor SWM implementation at the district level, review compliance of ULBs, facilitate land identification for waste processing facilities, and submit periodic progress reports to the State Government.

This multi-tier governance structure ensures coordinated planning, monitoring, and enforcement of Solid Waste Management Rules, 2016 across the State.

2.4) Quantification and Management of Municipal Solid Waste:

The State of Jharkhand has undertaken systematic assessment and monitoring of municipal solid waste generation, collection, transportation, and processing across all 49 Urban Local Bodies (ULBs) to ensure compliance with the Solid Waste Management Rules, 2016.

An estimated 2,549 Tons Per Day (TPD) of municipal solid waste is generated across the State. The waste stream broadly comprises:

- Biodegradable waste
- Dry recyclable waste
- Inert material
- Domestic hazardous waste

Out of the total 2,549 TPD waste generated, approximately 2,440 TPD is being effectively collected through door-to-door collection systems, secondary storage infrastructure, and transportation mechanisms established by the respective ULBs.

Efforts are being continuously undertaken to further strengthen collection efficiency and achieve 100% collection coverage.

At present, the total installed waste processing capacity across the State is approximately 1,784 TPD. The processing facilities include:

- Windrow Composting and Vermi-composting units
- Bio-methanation plants

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- Dry waste segregation facilities
- Scientific disposal of inert and residual waste

While significant progress has been achieved, a gap remains between total waste generation and available processing capacity. The State Government is actively addressing this gap through ongoing and proposed Integrated SWM projects under SBM 1.0, SBM 2.0, and State-funded initiatives.

2.5) Management of Non-Biodegradable Waste

The Government of Jharkhand has adopted a structured and integrated approach for the management of non-biodegradable waste in accordance with the Solid Waste Management Rules, 2016.

All 49 ULBs have implemented door-to-door waste collection systems covering:

- Residential households
- Commercial establishments
- Bulk waste generators

Source segregation is being actively promoted to ensure separate collection of biodegradable and non-biodegradable waste. Segregated dry waste is transported to designated processing facilities for sorting and recovery.

Segregation And Processing Facilities:

Non-biodegradable waste collected from ULBs is transported to Segregation Facilities at Integrated SWM Plants and Decentralised Collection Centres established under the supervision of respective ULBs.

At these facilities:

- Waste is sorted manually and mechanically into categories such as plastics, paper, cardboard, metals, glass, textiles, and other recyclables.
- Recyclable materials are channelized to authorized recyclers based on market demand.
- Low-value plastics and non-recyclable materials are processed for Refuse Derived Fuel (RDF) or sent for co-processing in cement plants where feasible.

The total processing capacity for non-biodegradable waste is approximately 664 TPD, enabling systematic recovery of recyclable materials and reduction in landfill disposal.

2.6) Management of Biodegradable Waste

The Government of Jharkhand has adopted a combination of centralized and decentralized waste processing systems to ensure scientific management of biodegradable (wet) waste in compliance with the Solid Waste Management Rules, 2016.

The strategy focuses on composting, bio-methanation, and resource recovery to minimize landfill disposal and promote circular economy practices.

A. Centralized Processing Facilities

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To strengthen large-scale scientific processing, the State has established:

- Nine Integrated SWM plants
- One Bio-CNG plant in Ranchi developed under Corporate Social Responsibility (CSR) initiatives.

Key features include:

- Centralized facilities catering to 11 ULBs
- Processing of both wet and dry waste streams
- Conversion of organic waste into renewable energy (Bio-CNG)
- Production of bio-slurry manure
- Installation of leachate management systems and environmental safeguards

B. Decentralized Waste Management Systems

ULBs have also adopted **decentralized waste processing systems** to manage biodegradable waste at or near the source of generation.

These include:

- Pit Composting
- Vermi Composting
- Localized composting units

Decentralized systems help in:

- Reducing waste transportation costs
- Minimizing environmental impact
- Promoting community participation in waste management

Bulk waste generators such as **hotels, institutions, and residential complexes** are encouraged to **manage wet waste at source**.

C. Processing Capacities and Current Utilization

The State has developed significant installed capacity for biodegradable waste processing across various technologies:

i. Compost Plants (Through Integrated SWM Plant)
   - Installed Capacity: **361 TPD**
   - Current Processing: **285 TPD**

   These facilities convert organic waste into compost suitable for agricultural and horticultural use.

ii. Bio-Methanation Plants
   - Installed Capacity: **178 TPD**
   - Current Processing: **94 TPD**

   These plants generate biogas/Bio-CNG and organic manure, contributing to renewable energy generation.

iii. Pit Composting
   - Installed Capacity: **581 TPD**
   - Current Processing: **523 TPD**

   This method is widely adopted due to its cost-effectiveness and suitability for medium and small ULBs.

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2.7) Legacy Waste Management

Twenty-eight (28) dumpsites across various Urban Local Bodies (ULBs) were identified for remediation, comprising a total of 29.97 lakh metric tonnes (MT) of legacy waste. Out of this, 17.58 lakh MT has been successfully remediated.

As per the directions of the Hon'ble NGT, an assessment was conducted in all 28 ULBs, which revealed that approximately 7.11 lakh MT of fresh waste has accumulated at these dumpsites due to continued dumping activities.

At present, around 19.49 lakh MT of legacy waste remains at these sites and is targeted for remediation by October 2027.

In terms of land recovery, 34.21 acres have been reclaimed out of a total 98.99 acres. However, despite completion of several remediation projects, 100% land reclamation has not been achieved due to continued dumping of fresh waste, primarily arising from the lack of availability of alternate land for waste disposal.

Assessment of legacy waste (fresh waste) in the remaining 21 ULBs is currently in progress. After completion of the assessment, the estimated quantity of waste will be determined

These sites have been formally earmarked for scientific treatment and reclamation as part of the State's compliance strategy under the Solid Waste Management Rules, 2016 and the directives of the Hon'ble National Green Tribunal.

The State Government has adopted bio-mining and bio-remediation as the primary technologies for clearing legacy waste, in accordance with the guidelines issued by the Central Pollution Control Board (CPCB) and directions of the Hon'ble NGT. These technologies enable segregation and recovery of reusable materials, stabilization of waste fractions, and scientific disposal of residual inert material.

The key objectives of the legacy waste remediation programme are:

- Scientific processing and removal of accumulated legacy waste from dumpsites
- Reclamation of valuable urban land previously occupied by waste dumps
- Elimination of environmental and public health hazards associated with open dumpsites
- Reduction of leachate contamination and greenhouse gas emissions
- Compliance with the Solid Waste Management Rules, 2016 and directions of the Hon'ble NGT

The status of legacy waste remediation across identified dumpsites, including approved quantities, present balance, processed waste, and reclaimed land area is enclosed as **ANNEXURE-7**

2.8) Status of ranking/Award/ Certification in SBM (Urban):

Swachh Bharat Mission (Urban), Govt. of India, city rankings are published annually through the Swachh Survekshan. City-wise rankings for Jharkhand under SBM (Urban) /

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Swachh Survekshan 2025–26 have not been released yet. In the year 2024-25 the ULB/cities of Jharkhand have been awarded under Swachh Survekshan, SBM (Urban) are as follows;

S.No.	Name of ULB	Status of ranking/Award/ Certification in SBM (Urban)
1	Jamshedpur	Rank 3, India (3–10 lakh category) Swachh Shahar
2	Bundu	"Promising Swachh Shahar of Jharkhand
3	Chakulia	Good performers
4	Jugsalai	

S.No.	Name of ULB	GFC Status
1	Jamshedpur	5 Star
2	Chakulia	1 Star
3	Jugsalai	1 Star
4	Deoghar	1 Star

No. of ULB	Name of ULB	ODF Status
1	Jamshedpur.	Water+
5	Bundu, Chirkunda, Rajmahal, Sahibganj, Deoghar.	ODF++
30	Chakulia, Jugsalai, Dhanbad, Latehar, Mango, Ranchi, Simdega, Adityapur, Dumka, Garhwa, Ramgarh, Seraikela, Khunti, Chaibasa, Gumla, Pakur, Hazaribag, Chas, Mihijam, Jhumri Tilaiya, Medininagar, Jamtara, Bishrampur, Hussainabad, Basukinath, Godda, Lohardaga, Madhupur, Chatarpur, and Phusro.	ODF+
13	Kapali, Badaki Suriya, Domchanch, Dhanwar, Chakardharpur, Kodarma, Shri Bnashidhar Nagar, Chatra, Majhion, Mahgama, Barharwa, Giridih, and Hariharaganj.	ODF

2.9. Solid Waste Management in Rural Areas

In rural Jharkhand, decentralized solutions such as compost pits and biogas plants are widely used at both household and community levels for managing biodegradable waste. Currently, this waste is primarily treated through individual compost pits, community composting systems, and biogas plants. A detailed status of solid waste management in rural areas is provided in **ANNEXURE-8.**

- In rural Jharkhand, biodegradable waste is mainly managed through decentralized systems like household and community compost pits, as well as biogas plants. These methods are widely used at both individual and community levels.
- At the Gram Panchayat (GP) level, dedicated collection systems for non-biodegradable waste have been set up to ensure organized collection and processing. After segregation at GP sheds, inert waste is picked up by rag

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pickers. For plastic waste management, Plastic Waste Management (PWM) units have been established at the divisional level. The following measures are being undertaken for the final disposal of residual waste.

- Organic fertilizers produced are being utilized in agricultural fields.
- Processed single-use plastic is proposed to be utilized in road construction and by cement industries.
- As an initial step, meetings have already been held with RCD (Road Construction Department, Rural and RCD Urban departments to explore the utilization of processed plastic waste.

2.9.1. SBM(G) Phase-II

Under Phase-II of SBM(G), 7 major activities have been identified (implementation from September, 2025 to February, 2026). Their details are as follows:

2.9.2. Sustainability of Open Defecation Free (ODF) status

IEC (Information, Education, and Communication) activities are being carried out regularly across all districts to encourage the consistent use of toilets. In addition, the adoption of twin-pit toilet systems is being promoted. In this system, once the waste in the first pit decomposes, it can be safely handled and disposed of, while the second pit is used in the meantime. This approach supports safe and sustainable sanitation practices.

- **Number of Toilets Constructed**
  - Under SBM(G) Phase-I (Year 2014–2019): **42,13,773**
  - Under SBM(G) Phase-II (September, 2025 to February, 2026): **14786**
- **Constructed Community Sanitation Complexes – 5**

2.9.3. Gobar Gas Scheme – SBM(G)

- Under this scheme, arrangements have been made at the village level to produce gobar gas (biogas) from cow dung, along with the effective use of the resulting slurry.

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- To support this initiative, provisions have been made under SBM(G) for the construction of 50 gobar gas plants in each district, with additional funding allocated through the 15th Finance Commission.

Sl. No.	Work Description	Number
1	Gobar Gas Plant (Construction Phase)	04
2	Gobar Gas Plant (Operational Phase; since 2020 to till now)	38

2.9.4. Solid Waste Management

Under Solid Waste Management, compost pits are being constructed at the village level. Provisions for this have been made under the 15th Finance Commission.

Description	Structure	Number	Source of Funding
Community-level constructed structure	Compost Pit / Nadep Pit	1026	SBM(G) and 15th Finance Commission – Panchayati Raj Department

2.9.5. Liquid Waste Management:

Under liquid waste management, soak pits and kitchen gardens are being developed at the village level. In this regard, convergence-based activities are also being implemented with support from the 15th Finance Commission Fund and MGNREGA.

Description	Structure	Number	Source of Funding
Community-level constructed structure	Soak Pit / Leach Pit	1263	Based on convergence of SBM(G), 15th Finance Commission Fund – Panchayati Raj, and MGNREGA – Rural Development Department.

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2.9.6. Faecal Sludge Management (FSM)

Under this initiative, the Urban Development and Housing Department, GoJ is constructing Faecal Sludge Treatment Plants (FSTPs) for the management of faecal sludge in villages. After septic tanks are desludged, the collected faecal sludge will be treated at these plants. The treated water will then be reused for purposes such as irrigation, construction activities, and tree plantation, ensuring productive utilization of wastewater.

Based on solid and liquid waste management systems, villages will be connected to the FSTPs constructed by the Urban Development and Housing Department. In addition, there are plans to establish FSTPs at the rural level as well.

Status of FSTPs

- **Under Construction FSTP (Urban):** 6 (at Chatra, East Singhbum, Lohardaga (Ranchi), Simdega, Deoghar and Hazaribagh)
- **Proposed FSTPs under Swachh Bharat Mission (Gramin):** 24

2.9.7. Menstrual Hygiene Management (MHM)

Under this initiative, awareness and training programmes on menstrual hygiene are being conducted for women and girls. Awareness activities are also being carried out under the Swachh Bharat Mission (Gramin) to address challenges related to menstrual hygiene management (MHM) in the state.

The total number of incinerators (manual brick model and electric) constructed and currently functional at community locations in villages is 49.

2.9.8. ODF Plus Villages with Star Rating: The total number of villages is 29,322, out of which 9,933 villages have been marked for solid waste management (SWM) and 26,676 for liquid waste management (LWM). Additionally, 8,049 villages have been identified as Model (V Star) villages, and a total of 26,704 villages have achieved ODF Plus status as mentioned below in Table.

Description	Number
Total Villages	29,322
SWM Marked Villages	9,933

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LWM Marked Villages	26,676
Model (V Star)	8,049
Total ODF Plus Villages	26,704

In the rural areas of Jharkhand, decentralized treatment methods such as compost pits and biogas plants have been widely adopted at both household and community levels for the management of biodegradable waste. At present, the treatment of biodegradable waste is being undertaken primarily through individual compost pits, community compost pits, and biogas plants.

2.9.9. Biodegradable Waste Management in Rural area: The details of biodegradable waste management activities undertaken in rural areas under the MGNREGA scheme for the financial year 2025–26 is presented in **Annexure 9.** It highlights both completed and ongoing works across different types of waste management infrastructure. A total of 189 compost pits for individual households and 11 for community use have been completed, with an additional 41 and 1 respectively under progress. Similarly, 61 NADEP compost structures for individuals have been completed, while 11 are ongoing. A significant number of 6,689 NADEP compost structures for individuals have been completed, with 1,813 still in progress. Vermi compost structures show considerable development, with 68 completed for community use and 7,744 for individuals, along with 2 and 1,114 ongoing respectively. Additionally, soak pits have been constructed extensively, with 2,147 completed for community use and 2,100 for individuals, while 727 and 451 works are ongoing. Overall, the data reflects substantial progress in strengthening decentralized biodegradable waste management systems in rural areas, with a strong focus on individual-level infrastructure alongside community facilities.

Table 1 : Details pertaining to the Biodegradable Waste Management in Rural area.

MGNREGA			
Details pertaining to the Biodegradable Waste Management in Rural area.			
S.No.	**Scheme Completed at FY 2025-26**		**Ongoing**
1	Compost pit for individual	189	41
2	Compost pit for Community	11	1
3	NADEP Compost structure for Individual	61	11
4	NADEP Compost structure for Individual	6689	1813
5	Vermi compost Structure for Community	68	2

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6	Vermi compost Structure for Individual	7744	1114
7	Construction of Soak Pit for Community	2147	727
8	Construction of Soak Pit for Individual	2100	451

3. Used Water Management under SBM (U) 2.0.

i. Proposed Sewage Treatment Infrastructure under SBM–U 2.0

The Action Plan submitted by the State of Jharkhand under the Used Water Management (UWM) component has been duly approved by the Ministry of Housing and Urban Affairs (MoHUA), Government of India, under Swachh Bharat Mission–Urban 2.0.

Pursuant to the said approval, the State Government has proposed the development of approximately 334 kilometres of Interception and Diversion (I&D) drains, along with the establishment of Sewage Treatment Plants (STPs) across 27 Urban Local Bodies (ULBs) in the State.

The proposed interventions aim to intercept untreated wastewater currently flowing into natural drains, rivers, and water bodies, and divert the same to scientifically designed sewage treatment facilities. The treated wastewater will meet prescribed environmental standards prior to discharge or reuse. These measures are expected to significantly reduce water pollution and improve environmental quality in urban areas.

The implementation of these works will also contribute towards compliance with the directions issued by the Hon'ble National Green Tribunal (NGT) and ensure adherence to applicable environmental regulations and statutory provisions.

ii. Used Water Management in Newly Constituted Urban Local Bodies

In addition to the above proposals, the State Government is also considering implementation of Used Water Management (UWM) interventions in newly constituted Urban Local Bodies, namely:

- Badkisaraiya
- Barharwa
- Chhattarpur
- Dhanwar
- Domchanch
- Hariharganj
- Kapali
- Mahagama

These ULBs have initiated the preparation of their respective City Sanitation Action Plans (CSAPs) in accordance with the guidelines issued under Swachh Bharat Mission–Urban 2.0.

The CSAPs incorporate components related to:

- Collection of used water
- Conveyance infrastructure
- Treatment facilities

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- Safe disposal and reuse mechanisms

The plans are presently under preparation and will be submitted to the competent authority for approval within the prescribed framework, thereby ensuring compliance with environmental standards and the directions of the Hon'ble National Green Tribunal.

4. Liquid waste (LW)/Sewage management in Jharkhand

i. Faecal Sludge Management (FSTP):

A Faecal Sludge Treatment Plant is a specialized facility designed for the safe treatment and management of faecal sludge (septage) collected from septic tanks and other on-site sanitation systems.

FSTPs ensure the scientific treatment, stabilization, and safe disposal or reuse of sludge, thereby preventing environmental contamination and reducing risks to public health.

These systems are particularly suitable for small and medium towns where underground sewerage systems are either absent or partially developed. In such areas, FSTPs serve as a cost-effective, decentralized, and sustainable sanitation solution.

Through the establishment of FSTPs, the State Government aims to ensure:

- Safe collection and transportation of faecal sludge
- Scientific treatment of septage
- Reduction in groundwater and surface water contamination
- Compliance with sanitation guidelines issued by the Government of India

The details of the FSTP projects being implemented in the State are provided below.

No. of ULB	Source of Funding	Designed Capacity (MLD)	Remarks
2	State fund	0.018	Completed & Functional
2	State fund	0.014	Completed & Under Trial run
8	State fund/15th FC	0.096	Under-Construction
22	State fund/15th FC	0.288	Proposed/ Tendering Stage
Total: 34	**State fund/15th FC**	**0.416**	

ii. Septage Management (SeMP):

A Septage Management Plant (SMP) ensures that human waste from septic tanks is handled in a safe, hygienic, and environmentally responsible way. In Jharkhand, Septage Management Plants (SMPs) are ensured through a combination of government policies, infrastructure development, and institutional systems under Faecal Sludge and Septage Management (FSSM).

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Jharkhand has Faecal Sludge and Septage Management (FSSM) policy notified in the year 2017. The policy ensures 100% safe collection and disposal of human waste Promotion of treatment plants (FSTPs/SMPs) in the urban areas.

The details of the SMPs projects being implemented in the State are provided below.

No. of ULB	No. of Project/ SMP	Source of Funding	Designed Capacity (MLD)	Remarks
1	1	AMRUT	0.052	Completed & Functional
2	2	AMRUT	0.165	Completed & Under Trial run
1	1	AMRUT	0.089	Under Construction
Total: 4	**Total: 4**	**AMRUT**	**0.306**	

iii. **Sewage Management (STPs):**

A sewage treatment plant is a system that removes contaminants from wastewater—such as solids, organic matter, and harmful microorganisms—using physical, biological, and sometimes chemical processes.

The STPs in Jharkhand are mainly developed through major Government of India programs:

- **Swachh Bharat Mission (Urban)**; Promotes scientific sewage and wastewater management in cities,
- **Atal Mission for Rejuvenation and Urban Transformation (AMRUT)**; Provides funding for sewerage networks and STPs
- **Namami Gange Programme;** Supports STPs in towns located in the Ganga basin. (river Damodar i.e. the only tributary river of Ganga in Jharkhand)

The details of the STPs projects being implemented in the State are provided below.

No. of ULB	No. of Project/ STP	Source of Funding	Designed Capacity (MLD)	Remarks
7	39	State Fund/ NMCG/ Smart City Mission/ Others*	153.96	Completed & Functional
2	3	NMCG/ State Fund	51	Completed & Under Trial run
3	11	State Fund/ NMCG/AMRUT	268	Under Construction
30	33	State Fund/15th FC	448	Proposed/ DPR Stage
Total: 42	**Total: 86**	**State Fund/ NMCG/ Smart City Mission/ 15th FC/ Others***	**Total: 920.96**	

* Private company/Township//Institution

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5.0. Details of Funds Earmarked for SWM & LWM

In compliance with the Hon'ble Tribunal's directions in OA 606/2018, for a dedicated ring-fenced account, funds had been earmarked for environmental restoration and solid waste management. The earmarked fund serves as a mechanism to segregate and safeguard financial resources, preventing diversion and ensuring exclusive utilization for mandated activities under OA 606/2018.Periodic reporting of utilization from this fund is being maintained to uphold accountability and facilitate monitoring. This financial arrangement strengthens institutional responsibility by ensuring that funds remain insulated from general expenditure and are applied strictly towards compliance with Tribunal orders.

A commitment of Rs.904 Crores for undertaking Solid Waste & Liquid Waste Management projects in the Urban Areas of Jharkhand was done by Urban Development and Housing Department, Govt. of Jharkhand via letter no 89 dated 19.01.2023 (Annexure-8); where out of total 904 crores 229 crores has been allocated for SWM & 675 crores for LWM.

The table below shows the funds allocated and expenditure done till January 2026 under different schemes; the details of ULB wise expenditure is enclosed as **ANNEXURE-13**

Final Updated Report for Ring Fencing Fund in OA 606/2018 upto January 2026				
				(Amount in Crore)
Funds Committed for Solid Waste Management and Liquid Waste Management		Amount Committed Fy 2022-23 (from Jan'23 onwards)	Total expenditure from Jan 2023 to Jan 2026	Remarks
A. Funds committed for Solid Waste Management-Urban				
1	15th Finance Commission Grants	90.00	218.01	*A surplus expenditure of Rs. 128.01 Cr. was done.
2	Swachh Bharat Mission (Urban)	139.00	112.88	-
Total A		229.00	330.89	
B. Funds committed for Liquid Waste Management				
1	15th Finance Commission Grants	410.00	5.53	The state could not receive 15th FC grant because ULB elections were not conducted.
2	AMRUT	78.00	18.29	The actual expenditure against the total allocated/ committed fund is less due to two projects (Adityapur STP & Chas Septage) recorded slow progress due to Land NOCs/ public hindrance.
3	SPMG (Namami Gange)	62.00	128.61	*A surplus expenditure of Rs. 66.61 Cr. was done
4	State Fund	125.00	340.82	*A surplus expenditure of Rs. 149.31 Cr. was done.
Total B		675.00	493.25	
	Grand Total (A+B)	904.00	824.14	-
	Against the committed ring-fenced amount of 904 Cr expenditure of 91.16 % was achieved. Despite non availability of fund under 15th FC			

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6.0. Pointwise compliance to the Hon'ble NGT order dated 22.09.2025

<table>
<tr><th>S.No.</th><th>Direction as per Hon'ble NGT OA 606/ 2018 order dated 22.09.2025 (sl.no. 6)</th><th>Remarks</th></tr>
<tr><td colspan="3">A. Solid Waste Management (SWM)</td></tr>
<tr><td>I</td><td>a. There is a gap of 1050 TPD between waste generation (2,483 TPD) and waste processing (2,307 TPD).</td><td>a. The brief position of Solid Waste Management in the state are as follows:
<table>
<tr><th>Particulars</th><th>Wet Waste (TPD)</th><th>Dry Waste (TPD)</th><th>Total (TPD)</th></tr>
<tr><td>Estimated Waste Generation</td><td></td><td></td><td>2549</td></tr>
<tr><td>Waste Collected</td><td></td><td></td><td>2440</td></tr>
<tr><td>Waste Processing Capacity</td><td>1,120</td><td>664</td><td>1,784</td></tr>
<tr><td>Centralised</td><td>539</td><td>230</td><td>769</td></tr>
<tr><td>De-Centralised</td><td>581</td><td>434</td><td>1,015</td></tr>
<tr><td>Waste Processed</td><td>902</td><td>601</td><td>1,503</td></tr>
<tr><td>Centralised</td><td>379</td><td>180</td><td>559</td></tr>
<tr><td>De-Centralised</td><td>523</td><td>421</td><td>944</td></tr>
</table>
• Thus, the Current gap between waste generation and waste processing is 1046 TPD.
• To bridge the gap 34 Integrated Solid Waste Management Plants comprising of 2304 TPD is to be completed by March, 2028.

b. Details of solid waste generation ULB Wise, door to door collection and processing including final disposal is in the prescribed format is enclosed as Annexure-1</td></tr>
<tr><td></td><td>b. Details of solid waste generation ULB Wise, door to door collection and processing including final disposal be provided in the next report.</td><td></td></tr>
<tr><td>II</td><td>Analysis of Table 1 (page 1547) discloses the fact that 176 TPD of waste remains uncollected in 29 ULBs and out of 2,307 TPD of collected waste transported to the processing sites by 20 ULBs, 1,433 TPD is processed and remaining 874 TPD results in legacy waste.</td><td>• Present waste generation in 49 ULBs is 2549 TPD and Waste Collected is 2440 TPD and gap in collection is 109 TPD
• Out of 2440 TPD waste collection 1503 TPD is processed and remaining 1046 TPD turning into legacy waste.</td></tr>
<tr><td>III</td><td>a. We further find that five bio-methanation plants are set up but their performance has not been disclosed.</td><td>a. The details of the 05 Bio-methanation plants as follows: -
<table>
<tr><th>S. No.</th><th>Name of ULB</th><th>Capacity (in TPD)</th><th>Processing (in TPD)</th></tr>
<tr><td>1</td><td>Bundu</td><td>4.00</td><td>0.00</td></tr>
<tr><td>2</td><td>Giridih</td><td>14.00</td><td>14.00</td></tr>
<tr><td>3</td><td>Godda</td><td>5.00</td><td>5.00</td></tr>
<tr><td>4</td><td>Khunti</td><td>5.00</td><td>5.00</td></tr>
<tr><td>5</td><td>Ranchi</td><td>150</td><td>70</td></tr>
<tr><td colspan="2">Total</td><td>178</td><td>94</td></tr>
</table></td></tr>
</table>

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S.No.	Direction as per Hon'ble NGT OA 606/ 2018 order dated 22.09.2025 (sl.no. 6)	Remarks
	b. In Ranchi, 150 TPD of plant capacity is processing only 30 TPD.	b. In Ranchi, 150 TPD Bio methanation plant is operational however, due to inadequate waste segregation facility at present 70 TPD wet waste is being provided to the plant.
	c. Similarly, performance of compost plants at Deoghar and Jamshedpur should be disclosed.	c. In Deoghar, out of the plant capacity of 100 TPD, presently the quantity intake is 74.25 TPD. And In Jamshedpur, out of the plant capacity of 124 TPD, presently the quantity intake is 120 TPD. Details of performance of Bio-methanation, compost plants as per the prescribed format of the Hon'ble NGT is enclosed as **Annexure-2&4**
	d. In the next report, status of authorization/ consents granted to MRFs, Compost plants and bio-methanation plants should be provided.	d. CTO granted for 9 completed integrated solid waste management processing plants (Deoghar, Giridih, Chakuliya, Pakur, Godda, Bundu, Jhumritilaiya, Khunti & Ranchi) which includes MRFs, Compost plants and bio-methanation plants.
IV	a. With regard to legacy waste, Table 4 on legacy waste for ULBs should be reconciled with Table 1, disclosing correct the gaps in waste processing to assess quantities of legacy waste in each ULB.	a. Total 28 legacy waste dump sites identified in the ULBs of Jharkhand. The present quantity of legacy waste reported (as on Jan'26) is 19.49 LMT including daily unprocessed fresh waste (1046 TPD) added to the legacy site due to unavailability of alternate land for dumping of fresh waste. Assessment of legacy waste (fresh waste) in the remaining 21 ULBs is currently in progress. After completion of the assessment, the estimated quantity of waste will be determined **Annexture 7**
	b. Details of legacy waste ULB wise, area covered, its processing and disposal including area recovered by clearing of the legacy waste site along with geo code of the area be provided in the next report.	b. Details of legacy waste ULB wise, area covered, its processing and disposal is enclosed as **Annexture 7A**
B. Liquid Waste Management (LWM)		
V	a. We have observed very sluggish progress in bridging the huge gap of 319.04 MLD between sewage generation and treatment. This clearly indicates that untreated sewage is being discharged into the recipient environment.	a. The Estimated sewage generation in the state (urban) is 473 MLD. The total 204.96 MLD capacity of STPs are existing for sewage treatment/ management. Additional 51 MLD STP capacity added after the last hearing of Honourable NGT i.e. Ranchi phase-1 (37 MLD) & Phusro (14 MLD).
	b. Out of the estimated sewage generation 473.0 MLD, treatment capacities of 153.96 MLD have been created by establishing 37 STPs. Details of sewage generation ULB wise, its treatment and disposal be provided in the next report.	b. Out of previous 319.04 MLD Gap, 14 MLD Phusro STP and 37 MLD Ranchi STP is commissioned (presently at trial run) so the present gap is 268 MLD. To bridge this gap, 268 MLD capacity of STPs are under-construction and targeted to be completed by year 2028. • Taking into account the future load to be generated, STPs with the cumulative capacity of 448.25 MLD are proposed/ DPR stage. • Details of sewage generation ULB wise, its treatment and disposal is enclosed as **Annexure-10.**

(1058)

<table>
<tr><th>S.No.</th><th>Direction as per Hon'ble NGT OA 606/ 2018 order dated 22.09.2025 (sl.no. 6)</th><th>Remarks</th></tr>
<tr><td>VI</td><td>a. We find variations in data presented in para 4.5 (page 1564) for capacities of STPs as compared to details given on STPs for eight locations.</td><td>a. The details of existing STPs for nine locations with the capacity are as follows;
<table>
<tr><th>S. No.</th><th>ULB name</th><th>Capacity (MLD)</th><th>Capacity Utilization</th></tr>
<tr><td>1</td><td>Ranchi</td><td>50</td><td>40.44%</td></tr>
<tr><td>2</td><td>Sahibganj</td><td>12</td><td>42%</td></tr>
<tr><td>3</td><td>Rajmahal</td><td>3.5</td><td>26%</td></tr>
<tr><td>4</td><td>Phusro</td><td>14</td><td>42%</td></tr>
<tr><td>5</td><td>Ranchi Smart City</td><td>16</td><td>Under-trail</td></tr>
<tr><td>6</td><td>*Ranchi</td><td>4.8</td><td>80%</td></tr>
<tr><td>7</td><td>*Jamshedpur</td><td>71.22</td><td>80%</td></tr>
<tr><td>8</td><td>*Bokaro</td><td>32.8</td><td>80%</td></tr>
<tr><td>9</td><td>*Dhanbad</td><td>0.64</td><td>80%</td></tr>
<tr><td colspan="2">Total</td><td>204.96</td><td></td></tr>
</table>
*Operated by institutions other than UD&HD
Note: At present one more STP at Phusro is operational so the total location is nine.</td></tr>
<tr><td></td><td>b. The extent of the sewerage system existing in these locations and number of households connected has not been disclosed.</td><td>b. Attached as Annexure 10 and 12</td></tr>
<tr><td></td><td>c. In Sahibganj and Rajmahal, utilization capacities are very low in spite of the fact that these two locations are funded by NMCG.</td><td>c. Reason for less utilization of plant capacity are due to the non-availability of 24×7 water supply at 135 LPCD (litres per capita per day), which is essential to maintain adequate flow in the sewer lines, thus the utilization capacity of the existing STPs is reduced.
• The Water supply scheme (16 MLD) in Sahibganj is under trail run (sanctioned in 2014). The project is being ensured by DWSD, Jharkhand.
• The Water supply scheme (10 MLD) in Rajmahal is presently under-construction. The present physical progress is 78.20%.
• STPs are structurally be designed for 30-year of lifespan to serve the city and ensures the plant can handle future sewage load without frequent major expansion.</td></tr>
<tr><td></td><td>d. Details of STP, its capacity and utilization capacity be provided.</td><td>d. The Details of STP, its capacity and utilization capacity in the prescribed format is enclosed as Annexure-10 &12.</td></tr>
</table>

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<table>
<tr><th>S.No.</th><th>Direction as per Hon'ble NGT OA 606/ 2018 order dated 22.09.2025 (sl.no. 6)</th><th>Remarks</th></tr>
<tr><td>VII</td><td>a. It is again a concerning fact that a city like Dhanbad does not have sewage management facilities and an STP of 192.0 MLD is expected to be installed by July, 2026.</td><td>a. The estimated sewage generation per day in Dhanbad is 98.35 TPD. The Dhanbad I&D and STP project work with cumulative capacity of total 192 MLD is in progress. The total 5 STPs (75 MLD+60 MLD+21 MLD+18 MLD+18 MLD) are targeted to be completed by year December 2028.</td></tr>
<tr><td></td><td>b. Further, STPs proposed at Ranchi, Mango and Jamshedpur have uncertainties and nothing is disclosed on definite timelines.</td><td>b. Ranchi Phase-1 (37 MLD) STP is functional with 3500 household connected and presently receiving 7 MLD sewerage is being treated. The STPs proposed at Ranchi, Mango and Jamshedpur are expected to be completed by December 2031.
<table><tr><th>ULB name</th><th>Capacity (MLD)</th><th>Estimated Completion Timeline</th></tr><tr><td>Ranchi</td><td>265</td><td>December 2031</td></tr><tr><td>Mango</td><td>24.8</td><td>December 2031</td></tr><tr><td>Jamshedpur</td><td>44.45</td><td>December 2031</td></tr></table>
Presently, the total completed STP projects at 7 ULBs (Ranchi, Sahibganj, Rajmahal, Phusro, Bokaro, Jamshedpur, & Dhanbad) with cumulative capacity of 204.96 MLD. STP projects under-construction at 3 ULBs (Adityapur, Ramgarh & Dhanbad) with cumulative capacity of 268 MLD and STP projects proposed at ULBs (Ranchi, Mango, Jamshedpur & 27 projects under SBM 2.0) with cumulative capacity of 448.25 MLD.</td></tr>
<tr><td></td><td>c. Timelines for setting up STP in each of the ULB be provided.</td><td>c. The ULB wise STP projects with Timelines for setting up STP in each of the ULB is enclosed as Annexure-10&12.</td></tr>
<tr><td>VIII</td><td>Details of interception of storm water drains discharging sewage and diversion project be provided. Since such practice is not permitted, house to house connection and dedicated sewage network details be provided.</td><td>• Details of the proposed STP (sewerage management projects has been provided in Annexuure 10-12.
• Sewerage treatment projects in the state are being conceived as per the guidelines, and the sewage water is to be trapped and treated separately from the storm water.
• The details of interception of storm water drains discharging sewage and diversion project in Jharkhand (ULB wise) is enclosed as 11 .</td></tr>
<tr><td colspan="3">A. Ring Fence Account</td></tr>
<tr><td></td><td>a. We find that a ring - fenced amount is not allocated to each ULB and assigned to the activities to be executed to achieve compliance with the Water Act, Order of Hon'ble Supreme Court in the matter of Paryavaran Suraksha and SWM Rules.
b. We direct that next report should clearly disclose activities performed by each ULB and the allocation of funds, and the monitoring of physical and financial progress.</td><td>• The details of the allocation of funds, activities performed by each ULB and the physical and financial progress as per the prescribed format of the Hon'ble NGT order dated 22.09.2025 is enclosed as Annexure-13.
• UD&HD, Jharkhand vide letter 89, dated 19.01.2023 had committed ring fence amount of Rs. 904 Crore, of which Rs 824.14 Cr. (91.16%) expenditure has been achieved, despite non availability of 15th FC Grant.</td></tr>
</table>

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S.No.	Direction as per Hon'ble NGT OA 606/ 2018 order dated 22.09.2025 (sl.no. 6)	Remarks
	c. Chief Secretary shall assign the responsibility to a senior officer, to be overseen by him and to file an affidavit before next hearing.	

7.0. Submission of Report in Prescribed formats as per Hon'ble NGT order dt. 22.09.2025

A) Solid waste management in City/Town (ULB)

(1) No. of ULBs	(2) Waste Generation (TPD)* * Whether based on per capita / or weighment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final Destination of Transportation
		Bio-degradable	Dry / Recyclable	Inerts			
49	2549	1368	847	334	2440	2440	Centralised Waste Processing Facility/ Decentralised Waste Processing Facility & Dumpsite

The ULB wise details are enclosed as **Annexure –1**

(7) Waste Processing						
(A) 7.1) Composting						
No. of ULBs	a) Intake Quantity (TPD)	b) Method adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of Compost
49	285	-	84	-	7	90

The ULB wise details are enclosed as **Annexure –2**

(7) Waste Processing					
(B) 7.2) Refuse Derived Fuel (RDF)					
No. of ULBs	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF (in TPD)	iii) RDF Produced (TPD)	iv) Residue/ Reject Management	v) Utilization of RDF
49	663.74	601.61	292.49	SLF/ Cement Plant	Recyclers/ In cement industries, Paper Mills/ Road construction and granules making

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The ULB wise details are enclosed as **Annexure –3**

(7) Waste Processing						
(C) 7.3) Waste to Energy (Thermal / Methanation route)						
No. of ULBs	a) Plant capacity (TPD)	b) Daily inputs of feed (TPD)	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
49	178	94	Segregated wet waste	-	-	-

The ULB wise details are enclosed as **Annexure –4**

(7) Waste Processing				
(D) 7.4) Other Processing				
No. of ULBs	a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
49	522.70	Medium	Compost (Utilised in Agriculture)	Dumpsite

The ULB wise details are enclosed as **Annexure –5**

8. Gap in Waste generation and Processing			
No. of ULBs	Gap in Waste generation and Processing (TPD)	Time bound plan to fill up the Gap	Remarks
49	1046	31.12.2031	-

The ULB wise details are enclosed as **Annexure –6**

(9) Legacy Waste											
No. of ULBs	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on		3) Present quantity of legacy waste (MT)	4) Daily legacy waste being added as unprocessd waste (TPD)	5) Quantification and utilization of out of Bioremediation and bio-mining				6) gap in legacy waste remediation and time bound plan	
		Date (MT)	Quantity (MT)			Digested material (MT)	Plastics / Rubber RDF (MT)		Inerts and others (MT)	GAP (MT)	Time Bound Plan
49	28	Mar'24	2996507	1240258	1046	1382659	100815		220421	1949269	--

The ULB wise details are enclosed as **Annexure –7**

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10. Ring Fence Account/Amount				
1) Amount to be ring fenced	2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized	5) Plan of utilization
The ULB wise details are enclosed as **Annexure –13**				

B. Sewage management in Urban Local Body (Municipal Corporation / Nagar Parishad / Nagar Panchayat)

(A) No. of ULBs	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers		
	*Total Sewage Generation per day (in MLD) *Basis of estimation (based on 80% of lpcd water supply/or measured)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)
	(1)	(2)	(3)	(4)
49	473	To reduce pollution in water bodies and rivers, tapping drains that carry sewage and diverting it to treatment facilities through the Interception & Diversion (I&D) approach serves as an interim solution. It provides immediate relief to the river by removing sewage using suction machines from septic tanks and by diverting it to the proposed treatment plant under the I&D concept.		31.12.2031

The ULB wise details are enclosed as **Annexure –10 & 10A**

(D) Drains						
No. of ULBs	Sewage and Sullage flowing in open drains (Storm water drains / concretised drains / unlined/katcha drains) (No. of drains)	Flow in each drain (MLD)	Quality / Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain
	(1)	(2)	(3)	(4)	(3)	(4)
49	154	466.32	Grey Water/ storm Water/ Sullage	--	'River/Water Body/land	31.12.2031

The ULB wise details are enclosed as **Annexure –11**

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(E) Sewage treatment and Utilisation								
No. of ULBs	Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
	(1)	(2)	(3)	(4)	(3)	(4)	(3)	(4)
49	205	114.40	297.24	31.10.2031	Operational / Trail-run/ Under-constructio n/ Proposed	River/ Water-Body/ Plants	Gardening / Proposed for Thermal power plant to reuse.	--

The ULB wise details are enclosed as **Annexure –12**

8. Action plan/ General strategies

- Public awareness on the importance of scientific waste management is being promoted through various outreach programmes and environmental campaigns addressing issues such as waste management and noise pollution. Under the "CSC e-Vigyapan" project, an awareness and education campaign targeting semi-urban and rural populations is being conducted across 24 districts of Jharkhand using 670 LED screens to ensure maximum public engagement and actionable outreach. The Photographs of the campaign is attached as **Annexure 14.**
- The campaign aimed to spread awareness about air, water, and plastic pollution while promoting eco-friendly practices such as proper waste management and reduced use of plastics. It also supported broader environmental initiatives across the state and helped simplify key environmental concepts, including sources of pollution and methods of prevention. By doing so, it increased the visibility of the Jharkhand State Pollution Control Board's initiatives, particularly among rural citizens. The primary audience included rural and semi-urban populations visiting Common Service Centres (CSCs), reaching groups such as farmers, small business owners, students, and village-level citizens, including panchayat members. The campaign encouraged behavioural changes like reducing single-use plastics, adopting better waste disposal practices, and participating in cleanliness drives.
- In terms of strengthening government outreach, the initiative enhanced the presence of the Jharkhand State Pollution Control Board at the grassroots level and helped bridge the gap

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between policy and citizens. It also supported key state-level environmental programs, including clean air initiatives and waste management awareness efforts. Overall, the CSC-based campaign serves as a strong example of digital environmental governance, where technology through the CSC network, public awareness via IEC campaigns, and environmental policy are effectively integrated to influence citizen behaviour at scale.

- Another campaign was implemented in three phases using mobile performing vans to promote environmental protection and pollution control across key districts including Ranchi, Hazaribagh, Saraikela, and Dumka. In Phase I, four mobile vans were deployed across these districts to conduct a range of awareness activities. These included the display of audio-visual messages on LED screens, public announcements, and interactive sessions led by trained anchors or MCs. The campaign also involved the distribution of IEC materials highlighting important environmental issues and best practices, along with cultural performances and live demonstrations showcasing eco-friendly alternatives. Additionally, awareness drives focused on waste segregation, reduction of food waste, safe disposal of e-waste, and clear communication of do's and don'ts related to single-use plastics.
- In Phase II, four mobile performing vans were again deployed across the same districts with similar objectives and activities, reinforcing the campaign's key messages through repeated engagement and outreach efforts.
- Phase III expanded the initiative further with the deployment of six mobile vans, including two vans each dedicated to Ranchi, Hazaribagh, Saraikela, and Dumka, thereby increasing the campaign's reach and intensity. Across all phases, the activities remained consistent, emphasizing audio-visual awareness, community interaction, distribution of educational materials, cultural engagement, and practical demonstrations. Overall, the campaign focused on critical environmental concerns such as effective waste management, reduction of food waste, proper handling of electronic waste, and the elimination of single-use plastics, aiming to drive sustained behavioural change among the target population. The Photographs of the campaign is attached as **Annexure 15.**
- A sustainable Solid Waste Management (SWM) system in Jharkhand is targeted be achieved through a balanced integration of multiple key components. Technology plays a crucial role in improving efficiency, transparency, and monitoring—such as GPS-based waste collection, smart bins, and scientific processing methods like composting, bio-methanation, and waste-to-energy systems. Additionally, adopting a circular economy approach—based on the principles of Reduce, Reuse, and Recycle (3R)—ensures that

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waste is treated as a resource rather than discarded. However, Jharkhand's dispersed settlements and limited urban coverage, decentralized treatment systems play an equally important role. Solutions such as septic tanks with proper desludging, Faecal Sludge Treatment Plants (FSTPs), soak pits, constructed wetlands, and decentralized wastewater treatment systems are more feasible in small towns and rural areas.

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Annexures

ANNEXURE-1

Solid waste management in the State

S.No.	(1) Name of ULB	(2) Waste Generation (TPD)* * Whether based on per capita / or weighment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transporated (TPD)	(6) Final Destination of Transportation
			Biodegradable	Dry / Recyclable	Inerts			
1	Adityapur	57.00	28.00	21.00	8.00	55.00	55.00	Decentralised Waste Processing Facility & Dumpsite
2	Badki Sariya	9.00	4.68	3.06	1.26	8.00	8.00	Decentralised Waste Processing Facility & Dumpsite
3	Barharwa	9.00	4.86	3.06	1.08	8.00	8.00	Decentralised Waste Processing Facility & Dumpsite
4	Basukinath	7.50	4.20	2.25	1.05	6.00	6.00	Decentralised Waste Processing Facility & Dumpsite
5	Bishrampur	17.50	9.63	5.43	2.45	17.50	17.50	Decentralised Waste Processing Facility & Dumpsite
6	Bundu	10.00	5.20	3.50	1.30	10.00	10.00	Centralised Waste Processing Facility
7	Chaibasa	20.00	10.80	6.20	3.00	18.00	18.00	Decentralised Waste Processing Facility & Dumpsite
8	Chakhardharpur	19.00	10.45	6.27	2.28	17.50	17.50	Decentralised Waste Processing Facility & Dumpsite
9	Chakulia	8.00	4.32	2.64	1.04	8.00	8.00	Centralised Waste Processing Facility
10	Chas	64.00	34.56	19.84	9.60	64.00	64.00	Decentralised Waste Processing Facility & Dumpsite
11	Chatra	19.00	10.64	5.51	2.85	16.00	16.00	Decentralised Waste Processing Facility & Dumpsite
12	Chhatarpur	13.00	7.28	3.77	1.95	11.50	11.50	Decentralised Waste Processing Facility & Dumpsite
13	Chirkunda	18.00	9.54	6.12	2.34	15.00	15.00	Decentralised Waste Processing Facility & Dumpsite
14	Deoghar	135.00	74.25	43.20	17.55	135.00	135.00	Centralised Waste Processing Facility
15	Dhanbad	461.00	234.00	163.00	64.00	410.00	410.00	Decentralised Waste Processing Facility & Dumpsite
16	Dhanwar	10.00	5.40	3.40	1.20	10.00	10.00	Decentralised Waste Processing Facility & Dumpsite
17	Domchanch	10.00	5.20	3.40	1.40	10.00	10.00	Decentralised Waste Processing Facility & Dumpsite
18	DUMKA	22.00	12.32	6.60	3.08	18.00	18.00	Decentralised Waste Processing Facility & Dumpsite
19	Garhwa	19.00	10.64	5.51	2.85	19.00	19.00	Decentralised Waste Processing Facility & Dumpsite
20	Giridih	75.00	40.00	26.00	9.00	75.00	75.00	Centralised Waste Processing Facility
21	Godda	23.00	12.00	8.00	3.00	23.00	23.00	Centralised Waste Processing Facility
22	Gumla	22.00	12.32	6.82	2.86	21.00	21.00	Decentralised Waste Processing Facility & Dumpsite
23	Hariharganj	10.80	5.94	3.35	1.51	10.60	10.60	Decentralised Waste Processing Facility & Dumpsite
24	Hazaribagh	81.00	43.74	25.92	11.34	81.00	81.00	Decentralised Waste Processing Facility & Dumpsite
25	Hussainabad	10.41	5.52	3.64	1.25	10.41	10.41	Decentralised Waste Processing Facility & Dumpsite
26	Jamshedpur NAC	215.00	120.00	80.00	15.00	215.00	215.00	Centralised & De-Centralised Waste Processing Facility
27	Jamtara	10.00	5.30	3.40	1.30	9.50	9.50	Decentralised Waste Processing Facility & Dumpsite
28	Jhumritilaya	35.00	18.55	11.90	4.55	34.00	34.00	Centralised Waste Processing Facility
29	Jugsalai	16.00	8.48	5.28	2.24	15.50	15.50	Decentralised Waste Processing Facility & Dumpsite
30	Kapali	23.00	12.65	7.13	3.22	23.00	23.00	Decentralised Waste Processing Facility & Dumpsite
31	Khunti	20.00	10.40	7.20	2.40	18.00	18.00	Centralised Waste Processing Facility
32	Koderma	11.00	6.16	3.19	1.65	11.00	11.00	Centralised Waste Processing Facility
33	Latehar	12.00	6.24	3.96	1.80	12.00	12.00	Decentralised Waste Processing Facility & Dumpsite
34	Lohardaga	17.00	9.00	6.00	2.00	17.00	17.00	Decentralised Waste Processing Facility & Dumpsite
35	Madhupur	25.00	13.00	8.50	3.50	22.00	22.00	Decentralised Waste Processing Facility & Dumpsite
36	Mahagama	13.00	6.76	4.68	1.56	10.00	10.00	Decentralised Waste Processing Facility & Dumpsite
37	Manjhiaon	11.00	5.72	3.63	1.65	11.00	11.00	Decentralised Waste Processing Facility & Dumpsite
38	Mango	60.00	32.00	19.00	9.00	60.00	60.00	Decentralised Waste Processing Facility & Dumpsite
39	Medininagar	71.00	39.76	21.30	9.94	61.00	61.00	Decentralised Waste Processing Facility & Dumpsite
40	Mihijam	19.00	9.88	6.84	2.28	19.00	19.00	Centralised Waste Processing Facility
41	Pakur	25.00	13.25	8.25	3.50	25.00	25.00	Centralised Waste Processing Facility
42	Phusro	38.00	20.52	12.16	5.32	37.00	37.00	Decentralised Waste Processing Facility & Dumpsite
43	Rajmahal	13.00	7.28	3.90	1.82	13.00	13.00	Decentralised Waste Processing Facility & Dumpsite

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S.No.	(1) Name of ULB	(2) Waste Generation (TPD)* * Whether based on per capita / or weighment	(3) Composition of Waste (TPD)			(4) Waste Collected (TPD)	(5) Waste Transporated (TPD)	(6) Final Destination of Transportation
			Biodegradable	Dry / Recyclable	Inerts			
44	Ramgarh	45.00	25.20	13.95	5.85	34.00	34.00	Decentralised Waste Processing Facility & Dumpsite
45	Ranchi	651.00	355.00	206.00	90.00	650.00	650.00	Decentralised Waste Processing Facility & Dumpsite
46	Sahibganj	30.00	16.50	9.90	3.60	27.00	27.00	Decentralised Waste Processing Facility & Dumpsite
47	Saraikela	7.50	4.20	2.33	0.98	7.50	7.50	Decentralised Waste Processing Facility & Dumpsite
48	Shri Banshidhar	12.50	7.00	4.00	1.50	12.50	12.50	Decentralised Waste Processing Facility & Dumpsite
49	Simdega	19.00	9.88	6.84	2.28	18.00	18.00	Decentralised Waste Processing Facility & Dumpsite
Total		**2549**	**1368**	**847**	**334**	**2440**	**2440**	**Centralised Waste Processing Facility/ Decentralised Waste Processing Facility & Dumpsite**

Solid waste management in the State

ANNEXURE-2 (1047)

S.No.	(1) Name of ULB	(7) Waste Processing					
		(A) 7.1) Composting					
		a) Intake Quantity (TPD)	b) Method adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of Compost (TPD)
1	Adityapur	-	-	-	-	-	-
2	Badki Sariya	-	-	-	-	-	-
3	Barharwa	-	-	-	-	-	-
4	Basukinath	-	-	-	-	-	-
5	Bishrampur	-	-	-	-	-	-
6	Bundu	4.00	Windrow	1.4	Medium	SLF	1.40
7	Chaibasa	-	-	-	-	-	-
8	Chakhardharpur	-	-	-	-	-	-
9	Chakulia	4.32	Windrow	1.77	Medium	SLF	1.59
10	Chas	-	-	-	-	-	-
11	Chatra	-	-	-	-	-	-
12	Chhatarpur	-	-	-	-	-	-
13	Chirkunda	-	-	-	-	-	-
14	Deoghar	74.25	Windrow	28.96	Medium	SLF	26.93
15	Dhanbad	-	-	-	-	-	-
16	Dhanwar	-	-	-	-	-	-
17	Domchanch	-	-	-	-	-	-
18	DUMKA	-	-	-	-	-	-
19	Garhwa	-	-	-	-	-	-
20	Giridih	26.00	Bio-methanation & Windrow	9.62	Medium	SLF	8.27
21	Godda	7.00	Bio-methanation & Windrow	2.10	Medium	SLF	2.93
22	Gumla	-	-	-	-	-	-
23	Hariharganj	-	-	-	-	-	-
24	Hazaribagh	-	-	-	-	-	-
25	Hussainabad	-	-	-	-	-	-
26	Jamshedpur NAC	120.00	Open windrow composting	24.00	High Quality	SLF	20.88
27	Jamtara	-	-	-	-	0.00	-
28	Jhumritilaya	16.00	Windrow	4.20	Medium	SLF	4.20
29	Jugsalai	-	-	-	-	-	-
30	Kapali	-	-	-	-	-	-
31	Khunti	7.00	Bio-methanation & Windrow	2.40	Medium	SLF	3.85
32	Koderma	6.16	Windrow	2.28	Medium	SLF	1.98
33	Latehar	-	-	-	-	-	-
34	Lohardaga	-	-	-	-	-	-
35	Madhupur	-	-	-	-	-	-
36	Mahagama	-	-	-	-	-	-

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S.No.	(1) Name of ULB	(7) Waste Processing					
		(A) 7.1) Composting					
		a) Intake Quantity (TPD)	b) Method adopted	c) Output quantity as Compost (TPD)	d) Quality	e) Residue and Rejects and Management	f) Utilization of Compost (TPD)
37	Manjhiaon	-	-	-	-	-	-
38	Mango	-	-	-	-	-	-
39	Medininagar	-	-	-	-	-	-
40	Mihijam	7.00	Windrow	2.60	Medium	SLF	2.60
41	Pakur	13.25	Windrow	4.77	Medium	SLF	4.10
42	Phusro	-	-	-	-	-	-
43	Rajmahal	-	-	-	-	-	-
44	Ramgarh	-	-	-	-	-	-
45	Ranchi	-	-	-	-	7.00	11.50
46	Sahibganj	-	-	-	-	-	-
47	Saraikela	-	-	-	-	-	-
48	Shri Banshidhar	-	-	-	-	-	-
49	Simdega	-	-	-	-	-	-
	Total	**285**	**Bio-methanation & Windrow**	**84**	**Medium**	**7**	**90**

S.No.	(1) Name of ULB	(7) Waste Processing				
		(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF (TPD)	iii) RDF Produced (TPD)	iv) Residue/ Reject Management	v) Utilization of RDF
1	Adityapur	2.00	2.00	1.14	--	Recyclers
2	Badki Sariya	1.50	1.50	0.87	--	Recyclers
3	Barharwa	1.50	1.50	0.95	--	Recyclers
4	Basukinath	1.00	1.00	0.57	--	Recyclers
5	Bishrampur	2.50	2.50	1.53	--	Recyclers
6	Bundu	10	3.00	2.24	Cement Plant	Recyclers
7	Chaibasa	10.5	6.20	3.72	--	Recyclers
8	Chakhardharpur	1	1.00	0.58	--	Recyclers
9	Chakulia	10	2.64	1.50	Cement Plant	Recyclers
10	Chas	10	10.00	6.40	--	Recyclers
11	Chatra	2	2.00	1.14	--	Recyclers
12	Chhatarpur	1.5	1.50	0.95	--	Recyclers
13	Chirkunda	8	4.00	2.32	--	Recyclers
14	Deoghar	60	43.20	21.60	SLF	In cement industries, Paper Mills
15	Dhanbad	80	80.00	49.60	--	Recyclers
16	Dhanwar	1.5	1.50	0.89	--	Recyclers
17	Domchanch	1.5	1.50	0.95	--	Recyclers
18	DUMKA	3.5	3.50	2.10	--	Recyclers
19	Garhwa	1	1.00	0.61	--	Recyclers
20	Giridih	15	15.00	9.00	SLF	In Cement Plant
21	Godda	10	8.00	4.64	SLF	Sed to Cement plant
22	Gumla	4.5	4.50	2.84	--	Recyclers
23	Hariharganj	1.5	1.50	0.96	--	Recyclers
24	Hazaribagh	21.54	21.54	12.49	--	Recyclers
25	Hussainabad	2	2.00	0.82	--	Recyclers
26	Jamshedpur NAC	75	75.00	47.25	-	Road construction and granuals making
27	Jamtara	4	3.40	2.11	--	Recyclers
28	Jhumritilaya	14	10.00	4.20	SLF	Cement & Power plant
29	Jugsalai	4.5	4.50	2.79	--	Recyclers
30	Kapali	2.5	2.50	1.43	--	Recyclers
31	Khunti	10	7.20	2.88	-	In cement industries, Paper Mills
32	Koderma	6	3.19	4.20	SLF	Cement & Power plant
33	Latehar	5	3.96	2.30	--	Recyclers
34	Lohardaga	5	5.00	2.90	--	Recyclers

S.No.	(1) Name of ULB	(7) Waste Processing				
		(B) 7.2) Refuse Derived Fuel				
		i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF (TPD)	iii) RDF Produced (TPD)	iv) Residue/ Reject Management	v) Utilization of RDF
35	Madhupur	2.5	2.50	1.50	--	Recyclers
36	Mahagama	1.5	1.50	0.92	--	Recyclers
37	Manjhiaon	2	2.00	1.24	--	Recyclers
38	Mango	20	18.00	10.80	--	Recyclers
39	Medininagar	2	2.00	1.26	--	Recyclers
40	Mihijam	10	5.00	4.20	SLF	Cement & Power plant
41	Pakur	10	8.25	4.20	SLF	Cement & Power plant
42	Phusro	4	4.00	2.56	--	Recyclers
43	Rajmahal	1	1.00	0.60	--	Recyclers
44	Ramgarh	6.2	6.20	3.72	--	Recyclers
45	Ranchi	205	205	55.44	--	Recyclers
46	Sahibganj	2	2.00	1.26	--	Recyclers
47	Saraikela	3	2.33	1.40	--	Recyclers
48	Shri Banshidhar	2	2.00	1.22	--	Recyclers
49	Simdega	3	3.00	1.74	--	Recyclers
	Total	**663.74**	**601.61**	**292.49**	**SLF**	**Recyclers/ In cement industries, Paper Mills/ Road construction and granuals making**

Solid waste management in the State

ANNEXURE-4

S.No.	(1) Name of ULB	(7) Waste Processing					
		(C) 7.3) Waste to Energy (Thermal / Methanation route)					
		a) Plant capacity (TPD)	b) Daily inputs of feed (TPD)	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
1	Adityapur						
2	Badki Sariya						
3	Barharwa						
4	Basukinath						
5	Bishrampur						
6	Bundu	4.00	-	-	-	-	-
7	Chaibasa						
8	Chakhardharpur						
9	Chakulia						
10	Chas						
11	Chatra						
12	Chhatarpur						
13	Chirkunda						
14	Deoghar						
15	Dhanbad						
16	Dhanwar						
17	Domchanch						
18	DUMKA						
19	Garhwa						
20	Giridih	14.00	14.00	Segregated wet waste	CBG-0.5 TPD	Manure as soil conditioner	-
21	Godda	5.00	5.00	Segregated wet waste	CBG-0.22 TPD	Manure as soil conditioner	-
22	Gumla						
23	Hariharganj						
24	Hazaribagh						
25	Hussainabad						
26	Jamshedpur NAC						
27	Jamtara						
28	Jhumritilaya						
29	Jugsalai						
30	Kapali						

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S.No.	(1) Name of ULB	(7) Waste Processing					
		(C) 7.3) Waste to Energy (Thermal / Methanation route)					
		a) Plant capacity (TPD)	b) Daily inputs of feed (TPD)	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
31	Khunti	5.00	5.00	Segregated wet waste	CBG-0.2 TPD	Manure as soil conditioner	-
32	Koderma						
33	Latehar						
34	Lohardaga						
35	Madhupur						
36	Mahagama						
37	Manjhiaon						
38	Mango						
39	Medininagar						
40	Mihijam						
41	Pakur						
42	Phusro						
43	Rajmahal						
44	Ramgarh						
45	Ranchi	150	70	Segregated wet waste	CBG-2.5 TPD	Manure as soil conditioner	-
46	Sahibganj						
47	Saraikela						
48	Shri Banshidhar						
49	Simdega						
	Total	**178**	**94**	**Segregated wet waste**	**-**	**Manure as soil conditioner**	**-**

Solid waste management in the State

ANNEXURE-5

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S.No.	(1) Name of ULB	(7) Waste Processing			
		(D) 7.4) Other Processing			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
1	Adityapur	9.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
2	Badki Sariya	0.00	0	0	0
3	Barharwa	0.00	0	0	0
4	Basukinath	1.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
5	Bishrampur	3.50	Medium	Compost (Utilised in Agriculture)	Dumpsite
6	Bundu	0.00	0	0	0
7	Chaibasa	10.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
8	Chakhardharpur	1.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
9	Chakulia	0.00	0	0	0
10	Chas	16.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
11	Chatra	2.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
12	Chhatarpur	0.00	0	0	0
13	Chirkunda	6.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
14	Deoghar	0.00	0	0	0
15	Dhanbad	164.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
16	Dhanwar	0.00	0	0	0
17	Domchanch	0.00	0	0	0
18	DUMKA	2.50	Medium	Compost (Utilised in Agriculture)	Dumpsite
19	Garhwa	1.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
20	Giridih	0.00	0	0	0
21	Godda	0.00	0	0	0
22	Gumla	4.50	Medium	Compost (Utilised in Agriculture)	Dumpsite
23	Hariharganj	0.00	0	0	0
24	Hazaribagh	18.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
25	Hussainabad	1.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
26	Jamshedpur NAC	0.00	0	0	0
27	Jamtara	1.50	Medium	Compost (Utilised in Agriculture)	Dumpsite
28	Jhumritilaya	0.00	0	0	0
29	Jugsalai	8.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
30	Kapali	1.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
31	Khunti	0.00	0	0	0
32	Koderma	0.00	0	0	0
33	Latehar	6.00	Medium	Compost (Utilised in Agriculture)	Dumpsite

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S.No.	(1) Name of ULB	(7) Waste Processing			
		(D) 7.4) Other Processing			
		a) Quantity of inputs (TPD)	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
34	Lohardaga	9.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
35	Madhupur	4.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
36	Mahagama	0.00	0	0	0
37	Manjhiaon	1.50	Medium	Compost (Utilised in Agriculture)	Dumpsite
38	Mango	32.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
39	Medininagar	3.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
40	Mihijam	0.00	0	0	0
41	Pakur	0.00	0	0	0
42	Phusro	2.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
43	Rajmahal	2.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
44	Ramgarh	12.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
45	Ranchi	187.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
46	Sahibganj	6.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
47	Saraikela	4.20	Medium	Compost (Utilised in Agriculture)	Dumpsite
48	Shri Banshidhar	1.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
49	Simdega	3.00	Medium	Compost (Utilised in Agriculture)	Dumpsite
	Total	**522.70**	Medium	Compost (Utilised in Agriculture)	Dumpsite

Solid waste management in the State

ANNEXURE-6

S.No.	(1) Name of ULB	8. Gap in Waste generation and Processing		
		Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Remarks
1	Adityapur	46.00	Jul-27	Integrated SWM Plant of 300 TPD for Adityapur Cluster (Adityapur, Jamshedpur, Mango, Jugsalia & Kapali) is under construction
2	Badki Sariya	7.50	Mar-28	DPR for Integrated SWM Plant is under preparation
3	Barharwa	7.50	Mar-28	DPR for Integrated SWM Plant is under preparation
4	Basukinath	5.50	Dec-27	Integrated SWM Plant of 25 TPD is under construction
5	Bishrampur	11.50	Mar-28	DPR for Integrated SWM Plant of 50 TPD has been prepared & tender floted
6	Bundu	3.00	--	--
7	Chaibasa	3.80	Dec-27	Integrated SWM Plant of 25 TPD is under construction
8	Chakhardharpur	17.00	Dec-27	Integrated SWM Plant of 25 TPD is under construction
9	Chakulia	1.04	-	--
10	Chas	38.00	Dec-27	Integrated SWM Plant of 150 TPD is under construction
11	Chatra	15.00	Dec-27	Integrated SWM Plant of 50 TPD is under construction
12	Chhatarpur	11.50	Mar-28	DPR for Integrated SWM Plant is under preparation
13	Chirkunda	8.00	Dec-27	Integrated SWM Plant of 25 TPD is under construction
14	Deoghar	17.55	--	--
15	Dhanbad	217.00	Mar-27	Integrated SWM Plant of 540 TPD is under construction
16	Dhanwar	8.50	Mar-28	DPR for Integrated SWM Plant is under preparation
17	Domchanch	8.50	Mar-28	DPR for Integrated SWM Plant is under preparation
18	DUMKA	16.00	Dec-27	Integrated SWM Plant of 30 TPD is under construction
19	Garhwa	17.00	Dec-27	Integrated SWM Plant of 50 TPD is under construction
20	Giridih	20.00	--	--
21	Godda	3.00	--	--
22	Gumla	13.00	Mar-27	Integrated SWM Plant of 30 TPD is under construction
23	Hariharganj	9.30	Mar-28	DPR for Integrated SWM Plant is under preparation
24	Hazaribagh	41.46	Dec-27	Integrated SWM Plant of 95 TPD is under construction
25	Hussainabad	7.41	Mar-28	DPR for Integrated SWM Plant is under preparation
26	Jamshedpur NAC	20.00	Jul-27	Integrated SWM Plant of 300 TPD for Adityapur Cluster (Adityapur, Jamshedpur, Mango, Jugsalia & Kapali) is under construction
27	Jamtara	5.10	Dec-27	Integrated SWM Plant of 25 TPD is under construction
28	Jhumritilaya	9.00	--	--
29	Jugsalai	3.50	Jul-27	Integrated SWM Plant of 300 TPD for Adityapur Cluster (Adityapur, Jamshedpur, Mango, Jugsalia & Kapali) is under construction

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S.No.	(1) Name of ULB	8. Gap in Waste generation and Processing		
		Gap in Waste generation and Processing	Time bound plan to fill up the Gap	Remarks
30	Kapali	19.50	Jul-27	Integrated SWM Plant of 300 TPD for Adityapur Cluster (Adityapur, Jamshedpur, Mango, Jugsalia & Kapali) is under construction
31	Khunti	0.80	--	--
32	Koderma	1.65	--	--
33	Latehar	2.04	Dec-27	Integrated SWM Plant of 15 TPD is under construction
34	Lohardaga	3.00	Dec-27	Integrated SWM Plant of 60 TPD is under construction
35	Madhupur	18.50	Dec-27	Integrated SWM Plant of 25 TPD is under construction
36	Mahagama	11.50	Mar-28	DPR for Integrated SWM Plant is under preparation
37	Manjhiaon	7.50	Mar-28	DPR for Integrated SWM Plant of 15 TPD has been prepared & Awarded
38	Mango	10.00	Jul-27	Integrated SWM Plant of 300 TPD for Adityapur Cluster (Adityapur, Jamshedpur, Mango, Jugsalia & Kapali) is under construction
39	Medininagar	66.00	Mar-28	DPR for Integrated SWM Plant of 100 TPD has been prepared & Awarded
40	Mihijam	7.00	--	--
41	Pakur	3.50	--	--
42	Phusro	32.00	Dec-27	Integrated SWM Plant of 34 TPD is under construction
43	Rajmahal	10.00	Mar-27	Integrated SWM Plant of 50 TPD is under construction for Sahibganj Cluster (Sahibganj & Rajmahal)
44	Ramgarh	26.80	Dec-27	Integrated SWM Plant of 200 TPD is under construction for Ramgarh Cluster (Ramgarh & Ramgarh Cant.)
45	Ranchi	189.00	May-26	MoU has been done with GAIL(I) Limited for installation of 300 TPD (150x2) Bio-CNG plant. Currently 150 TPD plant has been installed and remaining 150 TPD plant will be installed shortly. MRF facility for 205 TPD completed & 395 TPD under construction.
46	Sahibganj	22.00	Mar-27	Integrated SWM Plant of 50 TPD is under construction for Sahibganj Cluster (Sahibganj & Rajmahal)
47	Saraikela	0.98	Mar-27	Integrated SWM Plant of 25 TPD is under construction
48	Shri Banshidhar	9.50	Dec-27	DPR for Integrated SWM Plant of 25 TPD has been prepared & Awarded
49	Simdega	13.00	Mar-27	Integrated SWM Plant of 25 TPD is under construction
	Total	**1046**	**Mar-28**	

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Solid waste management in the State

ANNEXURE-7

(9) Legacy Waste												
S.No.	Name of ULB	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported on		3) Present quantity of legacy waste (MT)	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and utilization of out of Bioremediation and bio-mining				6) gap in legacy waste remediation and time bound plan	
			Date	Quantity (MT)			Digested material (MT)	Plastics	Rubber	Inerts and others (MT)	GAP (MT)	Time Bound Plan
								RDF (MT)				
1	Bundu	1	24-02-2023	21,101	2,176	2.00	15,611	554		3,926	2,176	31.12.2026
2	Chaibasa	1	21-03-2022	60,000	0	3.80	30,000	5,295		14,593	5,426	31.12.2026
3	Chakhardharpur	1	21-03-2022	63,998	0	17.00	36,716	2,872		9,022	24,276	31.03.2027
4	Chas	1	10-01-2023	38,721	0	38.00	34,408	529		3,784	43,054	31.03.2027
5	Deoghar	1	22-02-2023	1,02,199	11,276	0.00	56,454	3,299		6,934	11,276	31.03.2027
6	Dumka	1	27-12-2023	20,567	20,567	16.00	0	0		0	33,079	31.03.2027
7	Garhwa	1	16-03-2024	52,285	0	17.00	39,198	4,770		18,023	11,934	31.03.2027
8	Godda	1	16-03-2024	43,254	43,254	0.00	0	0		0	43,254	31.03.2027
9	Giridih	1	22-02-2023	1,32,772	33,413	15.00	57,027	6,536		26,458	49,763	31.03.2027
10	Gumla	1	03-11-2025	59,463	59,463	13.00	0	0		0	60,828	31.03.2027
11	Hazaribagh	1	24-02-2023	1,73,023	0	41.46	1,40,101	15,620		17,302	45,108	31.03.2027
12	Jamshedpur NAC	1	10-01-2023	48,236	0	0.00	37,509	4,162		6,565	1,34,590	31.10.2027
13	Jamtara	1	16-03-2024	6,732	1,572	5.10	3,760	860		340	5,152	31.12.2026
14	Jhumritilaya	1	20-07-2023	62,824	0	6.00	55,756	1,625		5,006	5,652	31.12.2026
15	Jugsalai	1	21-07-2023	20,608	0	3.50	12,686	1,665		3,687	3,294	31.12.2026
16	Kapali	1	16-03-2024	4,852	0	19.50	2,883	531		1,443	13,689	31.12.2026
17	Khunti	1	16-03-2024	14,710	0	0.80	10,911	1,870		1,559	562	31.12.2026
18	Koderma	1	21-07-2023	6,143	2,577	0.00	2,631	378		535	2,577	31.12.2026
19	Lohardaga	1	07-03-2022	16,060	16,060	3.00	0	0		0	20,386	31.03.2027
20	Madhupur	1	21-06-2019	6,935	6,935	18.50	0	0		0	51,927	31.03.2027
21	Medininagar	1	20-12-2023	31,195	31,195	66.00	0	0		0	83,269	31.10.2027
22	Mihijam	1	21-07-2023	18,366	0	5.50	13,224	3,563		1,574	5,176	31.12.2026
23	Pakur	1	16-03-2024	7,145	4,645	0.00	1,200	535		220	4,645	31.12.2026
24	Ramgarh	1	24-02-2023	1,40,555	0	26.80	1,15,691	12,566		12,298	29,158	31.03.2027
25	Ranchi	1	16-12-2022	18,03,860	9,72,739	189.00	7,11,528	33,156		86,437	11,91,601	31.12.2027
26	Saraikela	1	27-07-2021	6,517	0	0.98	5,365	428		715	1,623	31.12.2026
27	Shri Banshidhar	1	Under Approval	32,200	32,200	9.50	0	0		0	32,200	31.03.2027
28	Simdega	1	07-07-2019	2,186	2,186	13.00	0	0		0	33,594	31.03.2027
29	Remaining 21 ULBs	-	-	-	-	516.00	-	-		-	-	31.12.2027
	Total	**28**		**2996507**	**1240258**	**1046**	**1382659**	**100815**		**220421**	**1949269**	**31.12.2027**

*Assessment of legacy waste (fresh waste) in the remaining 21 ULBs is currently in progress. After completion of the assessment, the estimated quantity of waste will be determined

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Annexure - 7 A

Details of 28 Identified Legacy Waste Remediation Sites

S. No.	ULB Name	Estimated Quantity (MT) of Legacy Waste	Area (in Acer)	Waste Remediated (MT)	% Progress	Area Reclaimed (in Acer)	Fresh Waste Accumulated in the site	Latitude and Longitude	Remarks
1	Bundu	21,101	2.36	21,101	100%	1.88	2,176	23.148450, 85.607927	Despite of completion of various remediation projects land is not 100% reclaimed due to dumping of fresh waste, due to non-availability of alternative land.
2	Chaibasa	60,000	0.39	60,000	100%	0.23	5,426	22.568752, 85.804342	
3	Chakhardharpur	63,998	0.39	63,998	100%	0.17	24,276	22.685048, 85.608122	
4	Chas	38,721	1.34	38,721	100%	1.34	43,054	23.612450, 86.179630	
5	Garhwa	52,285	4.75	52,285	100%	1.5	11,934	24.161698, 83.814494	
6	Hazaribagh	1,73,023	8.8	1,73,023	100%	5.5	45,108	23.978540, 85.348301	
7	Jamshedpur NAC	48,236	3.23	48,236	100%	1.9	1,34,590	22.798841, 86.128295	
8	Jhumritilaya	62,824	4.45	62,824	100%	3.5	5,652	24.452912, 85.523466	
9	Jugsalai	20,608	1.06	20,608	100%	0.3	3,294	22.772499, 86.175537	
10	Kapali	4,852	0.6	4,852	100%	0.35	13,689	22.833988, 86.176351	
11	Khunti	14,710	3.15	14,710	100%	2.19	562	23.095639, 85.291833	
12	Mihijam	18,366	0.63	18,366	100%	0.45	5,176	23.848574, 86.867447	
13	Ramgarh	1,40,555	10.66	1,40,555	100%	4	29,158	23.600026, 85.520432	
14	Saraikela	6,517	0.45	6,517	100%	0.35	1,623	22.694647, 85.940127	
15	Deoghar	1,02,199	3.9	90,923	89%	1.8	-	24.543222, 86.697389	On-Going
16	Jamtara	6,732	1	5,160	77%	1	3,580	23.967688, 86.816886	On-Going
17	Giridih	1,32,772	3.5	99,359	75%	2	16,350	24.184333, 86.298167	On-Going

18	Koderma	6,143	1.41	3,566	58%	0.75	-	24.469235, 85.587484	On-Going
19	Ranchi	18,03,860	31.03	8,31,121	46%	4	2,18,862	23.410639, 85.255694	On-Going
20	Pakur	7,145	1.33	2,500	35%	1	-	24.656277, 87.847449	On-Going
21	Dumka	20,567	1.36	0	0%	0	12,512	24.273097, 87.242570	Not Started (Integrated with SWM Project)
22	Godda	43,254	3.7	0	0%	0	-	24.782286, 87.192000	In Tendering
23	Gumla	59,463	3.5	0	0%	0	1,365	23.062183, 84.547303	In Approval (15th FC)
24	Lohardaga	16,060	1.2	0	0%	0	4,326	23.46912, 84.677048	Not Started (Integrated with SWM Project)
25	Madhupur	6,935	0.7	0	0%	0	44,992	24.240853, 86.639063	Not Started (Integrated with SWM Project)
26	Medininagar	31,195	1.1	0	0%	0	52,074	24.042581, 84.044361	Not Started (Integrated with SWM Project)
27	Shri Banshidhar	32,200	1.5	0	0%	0	-	24.294910, 83.453502	In Approval
28	Simdega	2,186	1.5	0	0%	0	31,408	22.593269, 84.512172	Not Started (Integrated with SWM Project)
Total		**29,96,507**	**98.99**	**17,58,425**	**59%**	**34.21**	**7,11,187**		

Note: *Assessment of legacy waste (fresh waste) in the remaining 21 ULBs is currently in progress. After completion of the assessment, the estimated quantity of waste will be determined.*

Annexure-8

(034)

कार्यालय, निदेशक
स्वच्छ भारत मिशन (ग्रामीण)
पेयजल एवं स्वच्छता विभाग, झारखण्ड, रांची

डोरंडा बाजार पानी टंकी परिसर, प्रथम तल, डोरंडा, राँची.834002 दूरभाष नं. 0651–2482876 email-sbmg.jhar@gmail.com

पत्र संख्याः SBM(G)/NGT 385 / 2024 - 63 दिनांक 05/02/2026

प्रेषक,

मनोहर मराण्डी, भा०प्र०से०
मिशन निदेशक, SBM(G),
पेयजल एवं स्वच्छता विभाग,
झारखण्ड, राँची।

सेवा में,

नमिता कुमारी,
सरकार के संयुक्त सचिव,
वन, पर्यावरण एवं जलवायु विभाग,
झारखण्ड, राँची।

विषयः– स्वच्छ भारत मिशन (ग्रामीण) चरण–II अंतर्गत प्रगति प्रतिवेदन के संबंध में।

प्रसंगः– वन, पर्यावरण एवं जलवायु विभाग का पत्रांक–181, दिनांक 27.01.2026

महाशय,

उपर्युक्त विषयक एवं प्रसांगिक पत्र के संबंध में कहना है कि स्वच्छ भारत मिशन (ग्रामीण) चरण–II अंतर्गत ग्राम स्तर पर ठोस एवं तरल कचरा प्रबंधन के तहत किये गये कार्यो की अद्यतन प्रतिवेदन इस पत्र के साथ उपलब्ध कराया जा रहा है।

अनुलग्नक–यथोपरि।

विश्वासभाजन
5/2/2026
मिशन निदेशक, SBM(G),
पेयजल एवं स्वच्छता विभाग

ज्ञापांकः SBM(G)/NGT-385/2024 - 63 दिनांक– 05/02/2026

प्रतिलिपि– मुख्य अभियंता (मुख्यालय), पेयजल एवं स्वच्छता विभाग राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

5/2/2026
मिशन निदेशक, SBM(G),
पेयजल एवं स्वच्छता विभाग

Mr. Gaurav Jain, EE
Sahi
05/02/2026

915
20/02/026

Miss Shalini
PC
20/02/26

05 FEB 2026

(1033)

स्वच्छ भारत मिशन (ग्रामीण)
पेयजल एवं स्वच्छता विभाग–झारखण्ड

SBM(G) Phase-II अंतर्गत मुख्यतः 7 प्रकार के गतिविधियाँ निर्धारित है जिसकी अद्यतन प्रतिवेदन (माह सितम्बर 2025 से माह फरवरी 2026 तक) निम्नवत है:–

1. खुले में शौच मुक्त की स्थायित्वता –

इसके अंतर्गत सभी जिलों में शौचालयों के नियमित उपयोग, रख–रखाव, मरम्मति हेतु वृहत रूपी IEC गतिविधियाँ आयोजित की जा रही है। इसके साथ ही एक गडढ़े वाले शौचालयों को दो गडढ़ों में परिवर्तित तथा सेप्टिक टैंक वाले शौचालयों के साथ सोख्ता गडढ़ा का निर्माण करने हेतु लाभुकों को प्रेरित किया जा रहा है। साथ ही ग्राम स्तर पर छुटे हुए लाभुकों को चिन्हित कर उनके घरों में शौचालय का निर्माण कराया जा रहा है। वर्तमान तिथि तक निर्मित शौचालयों की संख्या निम्नवत है :–

कुल निर्मित शौचालय SBM(G) Phase-I (Year 2014-2019)	42,13,773
कुल निर्मित शौचालय SBM(G) Phase-II (मार्च 2025 से माह सितम्बर से फरवरी 2026 तक)	14786

सामुदायिक स्वच्छता परिसर –

निर्मित सामुदायिक स्वच्छता परिसर की संख्या	5

2. ठोस कचरा प्रबंधन –

ठोस कचरा प्रबंधन के तहत गांव स्तर पर खाद गडढ़े, नाडेप, वर्मी कम्पोस्ट पीट का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	कम्पोस्ट पीट/नाडेप	1026	SBM(G), 15वें वित्त आयोग निधि–पंचायती राज एवं मनरेगा–ग्रामीण विकास विभाग के अभिसरण के आधार पर।

1032

3. तरल कचरा प्रबंधन –

तरल कचरा प्रबंधन के तहत गांव स्तर पर सोख्ता गडढ़ा, किचन गार्डेन का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	सोक पीट/लीच पीट	1263	SBM(G), 15वें वित्त आयोग निधि–पंचायती राज एवं मनरेगा–ग्रामीण विकास विभाग के अभिसरण के आधार पर।

4. प्लास्टिक कचरा प्रबंधन – SBM(G)

इसके तहत ग्राम स्तर पर एकल प्लास्टिक के उपयोग को समाप्त करने हेतु व्यापक स्तर पर जन–जागरूकता चलाया जा रहा है। इसके साथ ही ग्राम स्तर पर प्लास्टिक संग्रह केन्द्र बनाये जा रहें हैं, जहाँ पर प्लास्टिक का संग्रह, अलग–अलग यथा पृथक्कीकरण करने का कार्य किया जा रहा है। इसके साथ ही कुछ जगहों पर प्लास्टिक कचरा के Treatment उपरांत Reuse करने की योजना बनायी जा रही है। इस हेतु SBM(G) अंतर्गत प्रत्येक प्रखण्ड स्तर पर 16 लाख रूपये व्यय किये जाने का प्रावधान है।

प्लास्टिक कचरा प्रबंधन ईकाई (प्रस्तावित) FY 2025-26	17
प्लास्टिक कचरा प्रबंधन ईकाई (सिविल कार्य निर्माण पूर्ण)	0

5. गोबरधन योजना – SBM(G)

गोबरधन योजना अंतर्गत ग्राम स्तर पर लोगों को गोबर के महत्त्व को बताने का कार्य तथा गोबर से गोबर गैस तैयार करने का कार्य किया जायेगा। इस प्रकार गोबर का उपयोग ईधन के रूप में तथा उसकी Slurry का उपयोग खेतों में खाद के रूप में उपयोग किया जायेगा।

इस हेतु SBM(G) अंतर्गत प्रत्येक जिला स्तर पर 50 लाख रूपये व्यय किये जाने का प्रावधान है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

कुल निर्मित गोबर गैस प्लांट (निमार्णाधीन)	4
कुल निर्मित गोबर गैस प्लांट (कार्यात्मक) (2020 से 2026 तक)	38

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इसके अंतर्गत नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में FSTP (Faecal Sludge Treatment Plant) तैयार किया जा रहा है, जिसमें सेप्टिक टैंक के गड्ढ़े भरने के बाद मल का उठाव कर FSTP में डाला जायेगा तथा वहाँ मल एवं पानी का Treatment किया जायेगा। जिसके उपरांत मल एवं पानी को अलग–अलग कर उसे Reuse यथा मल को खाद के रूप में तथा बेकार पानी को खेतों में सिंचाई, भवन निर्माण, वृक्षारोपन इत्यादि कार्यो हेतु उपयोग किया जायेगा।

मलीय कचरा प्रबंधन हेतु अभिसरण के आधार पर नगर विकास विभाग एवं आवास विभाग के माध्यम सें नगर निकाय क्षेत्रों में निर्मित FSTP (Faecal Sludge Treatment Plant) से गांव को Linkage किया जायेगा। इसके साथ ही ग्रामीण स्तर पर भी FSTP (Faecal Sludge Treatment Plant) के निर्माण पर कार्य करने की योजना है।

निर्माणाधीन FSTP (URBAN)	कुल 6	चतरा, पूर्वी सिंहभूम, लोहरदगा सिमडेगा, देवघर एवं हजारीबाग
स्वच्छ भारत मिशन (ग्रामीण) अंतर्गत प्रस्तावित FSTP	कुल 24	

7. **माहवारी स्वच्छता प्रबंधन (MHM) –**

इसके तहत महिलाओं/किशोरियों में माहवारी स्वच्छता पर जागरूक करना है। इस प्रकार महिलायें माहवारी स्वच्छता पर स्वयं को जागरूक कर पायेगी।

स्वच्छ भारत मिशन (ग्रामीण) अंतर्गत माहवारी स्व्च्छता प्रबंधन पर राज्य स्तर अंर्तविभागीय कोर समिति गठित की गई, ताकि राज्य स्तर पर MHM के क्रियान्वयन संबंधि चुनौतियों पर चर्चा कर कार्य किया जाए।

ग्राम स्तर पर सामुदायिक स्थलों पर निर्मित एवं सक्रिय भस्मक यंत्र (Manual Bricks Model+Electric) की संख्या	49

ODF Plus Villages with Star Rating

Total Villages	SWM Marked Villages	LWM Marked Villages
29,322	9,933	26,676

Total Villages	Model (V Star)	Total ODF Plus Villages
29,322	8,049	26,704

Annexure -9

(1030)

झारखण्ड सरकार
आयुक्त, महात्मा गाँधी नरेगा कार्यालय।

पत्रांक– 05–विविध–01/2023/ग्रा0 वि0 (N) 427 (अनु0) राँची, दिनांक 02/04/2026

प्रेषक,

ब्रजेन्द्र हेमरोम,
विशेष कार्य पदाधिकारी।

सेवा में,

अवर सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड।

SO (Sandhya ji)

06/04

विषय :– **माननीय NGT, नई दिल्ली में दायर वाद O.A. No.- 606/2018 के आलोक में मनरेगा से संबंधित अद्यतन प्रतिवेदन के संबंध में।**

प्रसंग :– **सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड, राँची का अर्द्ध सरकारी पत्र संख्या – 1204 दिनांक 26.03.2026**

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में कहना है कि माननीय NGT, नई दिल्ली में दायर वाद O.A. No.- 606/2018 के आलोक में मनरेगा अन्तर्गत संचालित ठोस एवं तरल अपशिष्ट प्रबंधन से संबंधित योजनाओं का प्रतिवेदन पूर्व में कार्यालय का पत्रांक – (N) 798 (अनु0) दिनांक 08.07.2024 के माध्यम से उपलब्ध कराया गया है।

अतः प्रासंगिक पत्र के आलोक में मनरेगा से संबंधित अद्यतन प्रतिवेदन आवश्यक कार्रवाई हेतु संलग्न कर प्रेषित की जा रही है।

अनुलग्नक – यथोक्त।

विश्वासभाजन
02/04/26
विशेष कार्य पदाधिकारी।

ज्ञापांक – 05–विविध–01/2023/ग्रा0 वि0 (N) 427 राँची, दिनांक 02/04/2026

प्रतिलिपि – सचिव के प्रधान आप्त सचिव, ग्रामीण विकास विभाग/आयुक्त, महात्मा गाँधी नरेगा कोषांग, झारखण्ड, राँची को सूचनार्थ प्रेषित।

02/04/26
विशेष कार्य पदाधिकारी।

MGNREGA

Date - 02.04.2026

S.N	Work	Schemes completed at FY	Ongoing	Fund Utilized at FY (In Lakh)
		2025-26		2025-26
1	2	3	4	5
1	Compost Pit for Individual	189	41	13.24
2	Compost Pit for Community	11	1	0.45
3	NADEP Compost structure for Community	61	11	1.53
4	NADEP Compost structure for Individual	6689	1813	206.56
5	Vermi Compost structure for Community	68	2	0.47
6	Vermi Compost structure for Individual	7744	1114	200.82
7	Construction of Soak Pit for Community	2147	727	21.36
8	Construction of Soak Pit for Individual	2100	451	85.60
Total		19009	4160	530.0

1028

Sewage management in the State

ANNEXURE-10

S.No.	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers		
		*Total Sewage Generation per day (in MLD) *Basis of estimation (based on 80% of lpcd water supply/or measured)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)
		(1)	(2)	(3)	(4)
1	Sahibganj	7.46	25915	12651	-
2	Rajmahal	1.90	6614	4375	Phase I is operational & Phase II is under consideration.
3	Ranchi	87.66	206382	3500	70.8 MLD STP is operational. 265 MLD STP proposed. Expected to be completed by Dec. 2031
4	Jamshedpur	55.32	179091		71.22 MLD STP (JUSCO) is operational 44.45 MLD STP is proposed. Expe to be completed by Dec. 2031
5	Dhanbad	98.35	341508	1463	0.62 MLD STP (ISM) is operational. 192 MLD STP (I&D) has been undertaken and targeted to be comleted by Dec. 2028. STP Phase-2 Total Project Is under consideration
6	Phusro	7.55	25084 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	-	-
7	Adityapur	14.75	23600	-	31-12-2026
8	Ramgarh	10.48	34843 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	-	-
9	Mango	18.28	59174		31-12-2031
10	Deoghar	17.19	53706 Under Septage Management project, the sewage is collected through suction machines from septic tanks.	-	-

1658

(1027)

11	Giridih	9.69	48024 Under Septage Management project, the sewage is collected through suction machines from septic tanks.	-	-
12	Hazaribag	12.10	52210 Under Septage Management project, the sewage is collected through suction machines from septic tanks.	-	-
13	Chas	12.51	41481 Under Septage Management project, the sewage is collected through suction machines from septic tanks.		
14	Badki Sariya	1.60	5325 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
15	Barharwa	2.04	6788 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
16	Basukinath	1.45	4708 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
17	Bishrampur	3.43	11803 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
18	Bundu	1.78	5088 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
19	Chaibasa	5.27	19128 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029

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20	Chakradharpur	4.48	15544 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
21	Chakulia	1.38	4484 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
22	Chatra	4.23	13744 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
23	Chhattarpur	2.41	8002 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
24	Chirkunda	3.45	12513 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
25	Dhanwar	1.29	4303 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031

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(1025)

26	Domchanch	2.08	6900 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
27	Dumka	4.03	13084 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
28	Garhwa	3.70	12665 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
29	Godda	4.10	13331 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
30	Gumla	4.14	14096 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
31	Hariharganj	2.21	8007 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
32	Hussainabad	2.27	8040 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029

1661

1024

33	Jamtara	2.29	8088 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
34	Jhumri Telaiya	7.23	24161 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
35	Jugsalai	4.20	13655 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
36	Kapali	3.66	12167 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
37	Khunti	3.08	10006 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
38	Koderma	2.08	6773 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
39	Latehar	2.28	7419 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
40	Lohardaga	4.56	15786 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029

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41	Madhupur	4.47	15189 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
42	Mahagama	2.40	8653 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2031
43	Manjhiaon	1.55	5045 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
44	Mihijam	3.42	11126 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
45	Pakur	3.48	12605 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
46	Seraikela	1.21	3919 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
47	Shri Banshidhar	2.77	13487 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029

48	Simdega	3.63	11808 the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	Proposed I & D 31.10.2029
49	Medininagar	12.48	42024 project is being proposed for I&D and STP & the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	the sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.	
Total		**473**	**To reduce pollution in water bodies and rivers, tapping drains that carry sewage and diverting it to treatment facilities through the Interception & Diversion (I&D) approach serves as an interim solution. It provides immediate relief to the river by removing sewage using suction machines from septic tanks and by diverting it to the proposed treatment plant under the I&D concept.**	**Sewage is collected through suction machines from septic tanks and through I&D concept sewage is diverted to proposed plant.**	**31.12.2031**

Sewage Management In State				Annexure - 10A
S.No.	Name of ULBs	Estimated Sewage Generartion (Based on 80 of LPCD water supply) (MLD)	Installed Treatment capacities of existing STPs (MLD)	Final point of discharge of treated effluent
1	Sahibganj	7.46	12	Downstream of Ganga
2	Rajmahal	1.90	3.5	Down Stream of Ganga
3	Ranchi	87.66	70.8	River/ Water- Body/ Plants
4	Jamshedpur	55.32	71.22	River/ Water- Body/ Plants
5	Dhanbad	98.35	0.64	Damodar River
6	Phusro	7.55	14	Damodar River
7	Adityapur	14.75	-	Treated water will discharged to nearby stream i.e., Kharkai river (as provisioned in DPR)
8	Ramgarh	10.48	-	Damodar River
9	Mango	18.28	-	-
10	Deoghar	17.19	0.101 (SMP)	Treated water will be used for gardening puprose in plant premises
11	Giridih	9.69	0.052 (SMP)	Treated water will be used for gardening puprose in plant premises
12	Hazaribag	12.10	0.064 (SMP)	Treated water will be used for gardening puprose in plant premises
13	Chas	12.51	32.89	River/ Water- Body/ Plants
14	Badki Sariya	1.60	-	Treated water will be used for gardening puprose in plant premises
15	Barharwa	2.04	-	-
16	Basukinath	1.45	-	-
17	Bishrampur	3.43	-	-
18	Bundu	1.78	-	-
19	Chaibasa	5.27	-	-
20	Chakradharpur	4.48	-	-
21	Chakulia	1.38	-	-
22	Chatra	4.23	-	-
23	Chhattarpur	2.41	-	-
24	Chirkunda	3.45	-	-
25	Dhanwar	1.29	-	-
26	Domchanch	2.08	-	-
27	Dumka	4.03	-	-
28	Garhwa	3.70	-	-
29	Godda	4.10	-	-
30	Gumla	4.14	-	-
31	Haribarganj	2.21	-	-
32	Hussainabad	2.27	-	-
33	Jamtara	2.29	-	-
34	Jhumri Telaiya	7.23	-	-
35	Jugsalai	4.20	-	-
36	Kapali	3.66	-	-
37	Khunti	3.08	-	-
38	Koderma	2.08	-	-
39	Latehar	2.28	-	-
40	Lohardaga	4.56	-	-
41	Madhupur	4.47	-	-
42	Mahagama	2.40	-	-
43	Manhuaon	1.55	-	-
44	Mihijam	3.42	-	-
45	Pakur	3.48	-	-
46	Seraikela	1.21	-	-
47	Shri Bansidhar	2.77	-	-
48	Simdega	3.63	-	-
49	Medininagar	12.48	-	-
Total		473	205	

Sewage management in the State

ANNEXURE-11

S.No.	Name of ULB	(D) Drains					
		Sewage and Sullage flowing in open drains (Storm water drains / concretised drains / unlined/katcha drains) (No. of drains)	Flow in each drain (MLD)	Quality / Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain
		(1)	(2)	(3)	(4)	(5)	(6)
1	Sahibganj	2	2.5	-	-	Diverted through I&D into STPs	Sewerage Phase-II is under considration
2	Rajmahal	4	0.4	-	-	Diverted through I&D into STPs	Phase II is under consideration, untill then all sewage carrying drains are connected to STP via I & D
3	Ranchi	17	70	-	-	Water Body/land/ Connecting STP	70.8 MLD STP is operational. 265 MLD STP proposed. Estimated completion timeline is 31.12.2031
4	Jamshedpur	12	108.7 *(0.02+16.4+57.85+0.45+2.7+0.4+0.4+0.05+1.2+0.41+0.15+28.6)*	-	-	Water Body/land/Connecting STP	71.22 MLD STP (JUSCO) is operational 44.45 MLD STP is proposed. Estimated completion timeline is 31.12.2031
5	Dhanbad	5	96.52 *(15.46+0.298+38.11+42.10+0.549)*	-	-	Damodar river	0.62 MLD STP (ISM) is operational. 25.12.2028 192 MLD STP (I&D) has been undertaken and targeted to be comleted by Dec. 2028
6	Phusro	3	10.45	-	-	Damodar river	14 MLD STPs are under Trial run
7	Adityapur	6	28	-	-	Kharkhari river	Dec-26
8	Ramgarh	24	14.61 *(1.08+0.77+0.52+0.13+0.3+0.04+0.03+0.11+0.33+0.03+1.8+4.09+1.42+1.27+0.91+0.09+0.07+0.07+0.07+0.06+0.08+0.64+0.55+0.1+0.05)*	-	-	Damodar river	31-03-2028
9	Mango	5	33 *(8+10+7+6+2)*	-	-	Water Body/land	24.8 MLD STP project in at DPR Stage.
10	Deoghar	-	-	-	-	Water Body/land	-
11	Giridih	-	-	-	-	Water Body/land	-
12	Hazaribag	-	-	-	-	Water Body/land	-
13	Chas	7	28.2 *(3+2.5+6+2+0.7+2+12)*	-	-	Water Body/land	-
14	Badki Sariya	4	-	-	-	Water Body/land	31.10.2031
15	Barharwa	1	-	-	-	Ketchua Pool	31.10.2031
16	Basukinath	4	4.34 *(0.86+0.89+1.29+1.35)*	-	-	Mayurakshi River	31.10.2029
17	Bishrampur	2	4.28 *(1.17+3.11)*	-	-	North Koel River	31.10.2029
18	Bundu	1	1.35	Kitchen/Bath (Gray Water)	-	Kanchi River	31.10.2029
19	Chaibasa	4	6.2 *(2.70+0.53+0.71+2.26)*	Grey Water	-	Roro River	31.10.2029
20	Chakradharpur	3	7.14 *(1.56+2.21+3.37)*	-	-	Bunjay River	31.10.2029

21	Chakulia	2	2.94 *(1.01+1.93)*	-	0.05	Subarnrekha River	31.10.2029
22	Chatra	**1**	2.8	-	-	Open Land	31.10.2029
23	Chhattarpur	-	-	-	-	Water Body/land	31.10.2031
24	Chirkunda	**6**	*6.37* *(0.65+0.81+1.44+0.72+1.50+1.25)*	-	-	Water Body/land	31.10.2029
25	Dhanwar	1	-	-	-	Water Body/land	31.10.2031
26	Domchanch	2	-	-	-	Water Body/land	31.10.2031
27	DUMKA	1	3.11	-	-	Mayurakshi River	31.10.2029
28	Garhwa	6	6.67 *(0.75+0.71+1.54+0.72+1.6+1.35)*	storm Water	-	Damro River	31.10.2029
29	Godda	3	3.55 *(1.12+1.53+0.90)*	-	-	Khajhia River	31.10.2029
30	Gumla	1	1.36	-	-	South Koel River	31.10.2029
31	Hariharganj	**1**	-	-	-	Water Body/land	31.10.2031
32	Hussainabad	8	*6.43* *(0.55+0.41+1.34+0.52+1.10+1.25+0.55+0.71)*	-	-	Water Body/land	31.10.2029
33	Jamtara	**3**	3.45 (1.22+1.43+0.80)	650 Mg/L	-	Water Body/land	31.10.2029
34	Jhumri Telaiya	2	4.28 *(1.17+3.11)*	-	-	Barakar River	31.10.2029
35	Jugsalai	4	10.74 *(9.76+0.09+0.16+0.73)*	-	-	Kharkhai River	31.10.2029
36	Kapali	**1**	0.8	-	-	Sonpada Nala	31.10.2031
37	Khunti	2	4.28 (1.17+3.11)	-	-	Tajna River	31.10.2029
38	Koderma	2	2.4 *(1.01+1.39)*	Grey Water/ Sullage	-	Barakar River	31.10.2029
39	Latehar	1	3.35	-	-	Auranga River	31.10.2029
40	Lohardaga	2	4.38 *(3.20+1.18)*	-	-	South Koel River	31.10.2029
41	Madhupur	4	4.17 *(0.92+0.90+1.23+1.12)*	-	-	Patro River	31.10.2029
42	Mahagama	-	-	-	-	Water Body/land	31.10.2031
43	Manjhiaon	1	2.98	-	-	Water Body/land	31.10.2029
44	Mihijam	3	3.09 (1.39+0.74+0.96)	-	-	Water Body/land	31.10.2029
45	Pakur	2	3.7 (1.03+2.67)	-	-	Bansoli River	31.10.2029
46	Seraikela	3	2.99 *(1.29+0.84+0.86)*	-	-	Kharkhai River	31.10.2029
47	Shri Banshidhar	9	8.05 (0.65+0.61+1.44+0.62+1.2+1.15+0.65+0.81+0.92)	-	-	Water Body/land	31.10.2029
48	Simdega	3	3.55 *(1.12+1.53+0.90)*	Grey Water	-	Palamara River	31.10.2029
49	Medininagar	4	0.85	-	-	-	-
Total		**154**	**466.32**	**Grey Water/ storm Water/ Sullage**	-	**River/Water Body/land**	**31.12.2031**

Sewage management in the State

ANNEXURE-12

S.No.	Name of ULB	(E) Sewage treatment and Utilisation							
		Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
		(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sahibganj	12	6	Nil	Operational	Operational	Downstream of Ganga	-	1 Ton per day & it is used for agriculature purpose
2	Rajmahal	3.5	1.25	Nil	Operational	Operational	Down Stream of Ganga	-	5526 Kg
3	Ranchi	70.8	22.6	16.86	70.8 MLD STP is operational. 265 MLD STP proposed. Estimated to be completed by Dec. 2031	70.8 MLD STP is operational *(incl. 37 MLD STP presently receving 7 MLD form households)*	River/ Water- Body/ Plants	-	70.8 MLD STP is operational. 265 MLD STP proposed. Estimated completion timeline is 31.12.2031
4	Jamshedpur	71.22	56.9	-	71.22 MLD STP (JUSCO) is operational. 44.45 MLD STP is proposed.	71.22 MLD STP is operational.	River/ Water- Body/ Plants	-	71.22 MLD STP (JUSCO) is operational. 44.45 MLD STP is proposed. Estimated completion timeline is 31.12.2031
5	Dhanbad	0.64	0.64	97.71	31.12.2028	-	Damodar River	Campus Gardening Maithon and Chandrapura Thermal Power Plant 120 MLD to be reused	0.62 MLD STP (ISM) is operational. Sludge genration is being utlized as campus gardening. Part of project Proposed to reused and recycled product development right with concessionaire to generate revenue Under Hybrid Annuity Model Project
6	Phusro	14	-	-	Phusro Interception &Diversion and STP14 MLD (10+4) Project with 15 years of operation and maintenance Project completion date is 31.05.2026	Under Trail run	Damodar River	-	-
7	Adityapur	-	-	14.75	Dec-26	-	Treated water will discharged to nearby stream i.e., Kharkai river (as provisioned in DPR)	-	No sludge generation, as plant is under construction.

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S.No.	Name of ULB	(E) Sewage treatment and Utilisation							
		Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
		(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26	Domchanch	-	-	2.08	31.10.2031	-	-	-	-
27	DUMKA	-	-	4.03	31.10.2029	-	-	-	-
28	Garhwa	-	-	3.90	31.10.2029	-	-	-	-
29	Godda	-	-	4.10	31.10.2029	-	-	-	-
30	Gumla	-	-	4.34	31.10.2029	-	-	-	-
31	Hariharganj	-	-	2.41	31.10.2031	-	-	-	-
32	Hussainabad	-	-	2.47	31.10.2029	-	-	-	14 KLD FSTP under construction
33	Jamtara	-	-	2.49	31.10.2029	-	-	-	-
34	Jhumri Telaiya	-	-	7.43	31.10.2029	-	-	-	-
35	Jugsalai	-	-	4.20	31.10.2029	-	-	-	-
36	Kapali	-	-	3.66	31.10.2031	-	-	-	-
37	Khunti	-	-	3.08	31.10.2029	-	-	-	-
38	Koderma	-	-	2.08	31.10.2029	-	-	-	-
39	Latehar	-	-	2.28	31.10.2029	-	-	-	-
40	Lohardaga	-	-	4.86	31.10.2029	-	-	-	30 KLD FSTP under construction
41	Madhupur	-	-	4.67	31.10.2029	-	-	-	-
42	Mahagama	-	-	2.60	31.10.2031	-	-	-	-
43	Manjhiaon	-	-	1.55	31.10.2029	-	-	-	6 KLD FSTP under construction
44	Mihijam	-	-	3.42	31.10.2029	-	-	-	-
45	Pakur	-	-	3.88	31.10.2029	-	-	-	-
46	Seraikela	-	-	1.21	31.10.2029	-	-	-	-
47	Shri Banshidhar	-	-	2.77	31.10.2029	-	-	-	-
48	Simdega	-	-	3.63	31.10.2029	-	-	-	6 KLD FSTP under construction
49	Medininagar								
	Total	**205**	**113.78**	**297.86**	**31.12.2031**	**Operational/ Trail-run/ Under-construction/ Proposed**	**River/ Water- Body/ Plants**	**Gardening/ Proposed for Thermal power plant to reuse.**	-

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Ring Fence Amount Details (all figures in Crores) Annexure -13 65

Report from 19.01.2023 to 31.01.2026 Regarding activities per formed by each ULB, the allocation of funds and the monitoring of physical & Financial progress wrt Dept. letter no. 89 dated 19.01.2023 (Enclosed)

15th FC Grants

A. Solid Waste Management

Sl. No.	Name of ULB	Fund Allocated/ committed for SWM	Projects details		Financial Progress		Physical Progress (in %)	Activities performed
			Total Scheme	Amount	Expenditure (In Cr.)	in %		
1	Adityapur Municipal Corporation	0.69	3	0.69	0.58	85%	100%	Dustbin, Litterbin, Auto tipper, Refuse compactor, tractor,Equipments and machinery related to SWM plant legacy waste remediation, tipper, mini backhoe loader, SWM Plant, scientific disposal, legacy waste at existing dumpsite etc.
2	Chas Municipal Corporation	0.65	2	0.65	0.65	100	100%	
3	Deoghar Municipal Corporation	14.68	15	14.68	7.14	48.64	60%	
4	Dhanbad Municipal Corporation	117.127	53	117.127	26.08	22.26%	40%	
5	Giridih Municipal Corporation	21.35	18	21.35	13.6	63.7	96%	
6	Hazaribagh Municipal Corporation	27.54	18	27.54	14.38	53%	83%	
7	Ranchi Municipal Corporation	147.67	9	147.67	49.15	33.28	58%	
8	Mango Municipal Corporation	14.42	1	14.41	14.07	98%	100%	
9	Medininagar Nagar Parishad	3.02	15	3.02	3.02	100	100	
10	Jamshedpur NAC	27.77	18	27.77	11.29	40%	40%	
11	Ramgarh Nagar Parishad	15.43	2	15.43	3.4	22%	100%	
12	Gumla Nagar Parishad	5.28	17	5.28	3.91	94.11	94.11	
13	Chakradharpur Nagar Parishad	9.63	6	8.86	5.35	57	83%	
14	Madhupur Nagar Parishad	5.13	4	5.13	4.66	90%	100%	
15	Phusro Nagar Parishad	6.05	17	6.05	5.58	88.24	88.24	
16	Sahibganj Nagar Parishad	3.85	1	3.85	1.059	28%	75%	
17	Chaibasa Nagar Parishad	0.61	3	0.61	0.61	100%	100%	
18	Chatra Nagar Parishad	1.9	3	1.9	1.87	100%	100%	
19	Chirkunda Nagar Parishad	4.36	10	4.36	4.31	98%	100%	
20	Dumka Nagar Parishad	1.08	1	1.08	0	0	0	
21	Garhwa Nagar Parishad	1.53	5	1.53	1.53	100%	100%	
22	Jugsalai nagar Parishad	4.5	6	4.5	2.11	90%	100%	
23	Jhumritilaiya Nagar Parishad	2.86	1	2.86	2.8	87%	100%	
24	Kapali Nagar Parishad	2.09	8	2.09	1.98	87.5	100	
25	Pakur Nagar Parishad	1.96	11	1.96	1.96	100	100	
26	Lohardaga Nagar Parishad	0.68	4	0.68	0.68	100	100	
27	Simdega Nagar Parishad	1.05	3	1.05	1.05	100%	100%	
28	Godda Nagar Parishad	2.22	4	2.22	2.22	100	100	
29	Mihijam Nagar Parishad	1	1	1	0.93	93.74	94.91	
30	Bishrampur Nagar Parishad	1.86	12	1.86	1.86	100	100	
31	Barharwa Nagar Panchayat	1.03	7	1.03	0.96	93%	90%	
32	Jamtara Nagar Panchayat	0	0	0	0	0	0	
33	Bundu Nagar Panchayat	2.18	5	2.18	2.07	90%	100%	
34	Chhatarpur Nagar Panchayat	0	0	0	0	0	0	
35	Domchanch Nagar Panchayat	1.93	4	1.93	1.93	100%	100%	
36	Hariharganj Nagar Panchayat	0	0	0	0	0	0	
37	Hussainabad Nagar Panchayat	o.47	3	0.47	0.4	85%	100%	
38	Khunti Nagar Panchayat	3.48	3	3.48	2.94	85%	90%	
39	Koderma Nagar Panchayat	5.42	16	5.42	4.35	80.26	88	
40	Latehar Nagar Panchayat	0.32	1	0.32	0.22	70%	100%	
41	Mahagama Nagar Panchayat	3.57	9	3.57	3.57	100%	100%	
42	Rajmahal Nagar Panchayat	0	0	0	0	0	0	
43	Shri Banshidhar Nagar Panchayat	0	0	0	0	0	0	
44	Barki Saraiya Nagar Panchayat	2.14	2	2.14	0.25	23%	100%	
45	Basukinath Nagar Panchayat	1.35	6	1.35	0.86	64%	85%	
46	Chakulia Nagar Panchayat	0.04	1	0.04	0.04	100	100	
47	Dhanwar Nagar Panchayat	2.81	11	2.81	2.82	100%	100%	
48	Manjhiaon Nagar Panchayat	4.4	23	4.4	4.26	96.81	95.65	
49	Saraikela Nagar Panchayat	1.81	4	1.81	1.45	80%	100%	
50	Ramgarh Cantonment Board	4.06	7	4.06	4.06	100%	100%	
	TOTAL	482.53	373	482.22	218.01			

Sum Total of Fund Allocated : 482.53 Cr.

Sum Total of Expenditure : 218.01 Cr.

Ring Fence Amount Details (all figures in Crores)

Report from 19.01.2023 to 31.01.2026 Regarding activities per formed by each ULB, the allocation of funds and the monitoring of physical & Financial progress wrt Dept. letter no. 89 dated 19.01.2023 (Enclosed)

SBM(Urban)

A. Solid Waste Management

Sl. No.	Name of ULB	Projects undertaken/Activities performed for Compliance of MSW Management Rules 2016	Fund Allocated/ Committed	Financial Progress		Physical Progress	Remarks
				Expenditure (In Cr.)	in %		
1	Adityapur Municipal Corporation	Solid Waste Management Project	20.00	18.63	93.14%	Door to Door waste collection Started in Adityapur Cluster for which Vehicles & Equipment's have been purchased.	--
2	Chas Municipal Corporation	Legacy Waste Remediation Project	2.00	1.75	87.34%	38,781 MT Legacy waste remediated	--
3	Deoghar Municipal Corporation	Solid Waste Management Project & Legacy Waste Remediation Project	3.50	2.88	82.20%	Integrated SWM Plant completed (160 TPD) & 90,923 MT Legacy waste remediated	--
4	Dhanbad Municipal Corporation	Solid Waste Management Project	25.00	23.46	93.82%	Door to Door waste collection Started. Vehicles & Equipment's have been purchased. Integrated SWM Plant under construction (540 TPD)	--
5	Giridih Municipal Corporation	Solid Waste Management Project & Legacy Waste Remediation Project	2.50	2.11	84.46%	Integrated SWM Plant completed & 99,359 MT Legacy waste remediated	--
6	Hazaribagh Municipal Corporation	Solid Waste Management Project	7.00	6.69	95.60%	Door to Door waste collection Started. Vehicles & Equipment's have been purchased. Integrated SWM Plant under construction (95 TPD)	--
7	Ranchi Municipal Corporation	Solid Waste Management Project & Legacy Waste Remediation Project	54.00	35.62	65.97%	8,31,121 MT Legacy waste remediated & Door to Door waste collection Started. Vehicles & Equipment's have been purchased.	--
8	Jamshedpur NAC	Legacy Waste Remediation Project	1.50	1.45	96.67%	48,236 MT Legacy waste remediated	--
9	Chakradharpur Nagar Parishad	Solid Waste Management Project	0.50	0.28	56.06%	Integrated SWM Plant under construction (25 TPD)	--
10	Chatra Nagar Parishad	Solid Waste Management Project	1.00	0.63	62.71%	Integrated SWM Plant under construction (50 TPD)	--
11	Garhwa Nagar Parishad	Solid Waste Management Project	1.50	1.18	78.60%	Door to Door waste collection Started. Vehicles & Equipment's have been purchased.	--
12	Godda Nagar Parishad	Solid Waste Management Project	1.50	1.37	91.01%	Integrated SWM Plant completed (25 TPD)	--
13	Jhumritilaiya Nagar Parishad	Solid Waste Management Project & Legacy Waste Remediation Project	0.75	0.60	80.66%	Integrated SWM Plant completed for Jhumritilaya Cluster (50 TPD) for & 62,824 MT Legacy waste remediated	--
14	Lohardaga Nagar Parishad	Solid Waste Management Project	3.50	3.37	96.18%	Door to Door waste collection Started. Vehicles & Equipment's have been purchased.	--
15	Madhupur Nagar Parishad	Solid Waste Management Project	0.50	0.41	81.32%	Integrated SWM Plant under construction (25 TPD)	--
16	Mihijam Nagar Parishad	Solid Waste Management Project	3.25	3.17	97.39%	Integrated SWM Plant completed (25 TPD)	--

	Pakur Nagar Parishad	Solid Waste Management Project	0.05	0.04	78.53%	Integrated SWM Plant completed (25 TPD)	--
18	Phusro Nagar Parishad	Solid Waste Management Project	0.50	0.21	42.27%	Integrated SWM Plant under construction (34 TPD)	--
19	Ramgarh Nagar Parishad	Solid Waste Management Project & Legacy Waste Remediation Project	4.00	3.45	86.18%	Integrated SWM Plant under construction (200 TPD) for Ramgarh cluster & 1,40,555 MT Legacy waste remediated	--
20	Simdega Nagar Parishad	Solid Waste Management Project	1.50	1.00	66.62%	Door to Door waste collection Started. Vehicles & Equipment's have been purchased.	--
21	Bundu Nagar Panchayat	Solid Waste Management Project & Legacy Waste Remediation Project	1.50	1.49	99.38%	Integrated SWM Plant (25 TPD) completed & 21,101 MT Legacy waste remediated	--
22	Chakulia Nagar Panchayat	Solid Waste Management Project	0.20	0.13	63.54%	Integrated SWM Plant completed (25 TPD)	--
23	Khunti Nagar Panchayat	Solid Waste Management Project	3.00	2.91	96.93%	Integrated SWM Plant completed	--
24	Latehar Nagar Panchayat	Solid Waste Management Project	0.25	0.07	29.33%	Door to Door waste collection Started. Vehicles & Equipment's have been purchased. Integrated SWM Plant under construction	--
	Total		**139.00**	**112.88**	**81.21%**	--	--

Sum Total of Fund Allocated : 139 Cr.
Sum Total of Expenditure : 112.88 Cr.

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Ring Fence Amount Details (all figures in Crores)

Report from 19.01.2023 to 31.01.2026 Regarding activities per formed by each ULB, the allocation of funds and the monitoring of physical & Financial progress wrt Dept. letter no. 89 dated 19.01.2023 (Enclosed)

15th FC Grants

B. Liquid Waste Management (LWM)

Sl. No.	Name of ULB	Fund Allocated/ committed for LWM	Project Details		Financial Progress		Physical Progress (in %)	Activities performed
			Total no. of scheme	Amount	Expenditure (In Cr.)	in %		
1	Adityapur Municipal Corporation	10.00	3	10.00	3.01	30%	60%	
2	Chas Municipal Corporation							
3	Deoghar Municipal Corporation	1.45	1	1.45	0.00	0	0	
4	Dhanbad Municipal Corporation							
5	Giridih Municipal Corporation	0.68	1	0.68	0.56	100%	100%	
6	Hazaribagh Municipal Corporation	0.35	1	0.35	0.35	100%	100%	
7	Ranchi Municipal Corporation							
8	Mango Municipal Corporation							
9	Medininagar Nagar Parishad							
10	Jamshedpur NAC	80.69	8	80.69	0.70	1%	40%	
11	Ramgarh Nagar Parishad							
12	Gumla Nagar Parishad							
13	Chakradharpur Nagar Parishad	0.18	1	0.18	0.00	0	0	
14	Madhupur Nagar Parishad							
15	Phusro Nagar Parishad							
16	Sahibganj Nagar Parishad							
17	Chaibasa Nagar Parishad							
18	Chatra Nagar Parishad	6.28	1	0.92	0.91			
19	Chirkunda Nagar Parishad							
20	Dumka Nagar Parishad							
21	Garhwa Nagar Parishad	4.19	1	4.19	0.00	0	0	
22	Jugsalai nagar Parishad	4.89	1	4.89	0.00	0	0	
23	Jhumritilaiya Nagar Parishad							
24	Kapali Nagar Parishad							
25	Pakur Nagar Parishad							
26	Lohardaga Nagar Parishad	5.14	1	5.14	0.00	0	10	FSTP, STP, Etc
27	Simdega Nagar Parishad							
28	Godda Nagar Parishad							
29	Mihijam Nagar Parishad							
30	Bishrampur Nagar Parishad	4.28	1	4.28	0.00	0	0	
31	Barharwa Nagar Panchayat							
32	Jamtara Nagar Panchayat							
33	Bundu Nagar Panchayat							
34	Chhatarpur Nagar Panchayat	3.75	1	3.75	0.00	0	0	
35	Domchanch Nagar Panchayat	3.78	1	3.78	0.00	0	0	
36	Hariharganj Nagar Panchayat							
37	Hussainabad Nagar Panchayat	2.99	1	2.99	0.00	0	0	
38	Khunti Nagar Panchayat	3.93	1	3.93	0.00	0	0	
39	Koderma Nagar Panchayat							
40	Latehar Nagar Panchayat	4.23	1	4.23	0.00	0	0	
41	Mahagama Nagar Panchayat	2.90	1	2.90	0.00	0	0	
42	Rajmahal Nagar Panchayat							

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	Shri Banshidhar Nagar Panchayat						
44	Barki Saraiya Nagar Panchayat	3.44	1	3.44	0.00	0	0
45	Basukinath Nagar Panchayat						
46	Chakulia Nagar Panchayat						
47	Dhanwar Nagar Panchayat						
48	Manjhiaon Nagar Panchayat						
49	Saraikela Nagar Panchayat						
	TOTAL	143.15	27	137.79	5.53		

Sum Total of Fund Allocated : 143.15 Cr.
Sum Total of Expenditure : 5.53 Cr.

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Ring Fence Amount Details *(all figures in Crores)*

Report from 19.01.2023 to 31.01.2026 Regarding activities per formed by each ULB, the allocation of funds and the monitoring of physical & Financial progress wrt Dept. letter no. 89 dated 19.01.2023 (Enclosed)

AMRUT

B. Liquid Waste Management

Sl. No.	Name of ULB	Fund Allocated/ committed for LWM	Projects undertaken/ Activity performed	Financial Progress		Physical Progress (in %)	Remarks
				Expenditure (In Cr.)	in %		
1	Adityapur Municipal Corporation	78	Adityapur Sewage Project (under AMRUT Mission)	12.57	23.45%	73.27%	
2	Chas Municipal Corporation		Chas Sewage Project (under AMRUT Mission)	0.41		3.35%	
3	Deoghar Municipal Corporation		Deoghar Sewage Project (under AMRUT Mission)	2.63		100%	
4	Grirdih Municipal Corporation		Giridih Sewage Project (under AMRUT Mission)	1.11		100%	
5	Hazaribagh Municipal Corporation		Hazaribagh Sewage Project (under AMRUT Mission)	1.57		100%	
	TOTAL	**78**		**18.29**	**23.45%**		

Sum Total of Fund Allocated : 78 Cr.

Sum Total of Expenditure : 23.45 Cr.

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1010

Ring Fence Amount Details *(all figures in Crores)*

Report from 19.01.2023 to 31.01.2026 Regarding activities per formed by each ULB, the allocation of funds and the monitoring of physical & Financial progress wrt Dept. letter no. 89 dated 19.01.2023 (Enclosed)

SPMG (NG)

B. Liquid Waste Management

Sl. No.	Name of ULB	Fund Allocated/ committed for LWM	Projects undertaken/ Activity performed	Financial Progress		Physical Progress (in %)	Remarks
				Expenditure (In Cr.)	in %		
1	Dhanbad Municipal Corporation	62	Dhanbad I&D and STP 192 MLD (18+21+75+60+18) project under Hybrid Annuity Based PPP mode with 15 yrs. of O&M	1.86	207.43%	5%	
2	Ramgarh Nagar Parishad		Ramgarh I&D and STP 40 MLD (23+17) project with 15 yrs. of O&M	83.63		56%	
3	Phusro Nagar Parishad		Phusro I&D and STP 14 MLD (10+4) project with 15 yrs. of O&M	28.29		86%	
4	Sahibganj Nagar Parishad		Sahibganj Municipal Waste Water Project STP 12 MLD (7+5) with 55 km sewarage Network project with 10 yrs. of O&M	9.06		100%	
5	Rajmahal Nagar Panchayat		Rajmahal Municipal Waste Water Project STP 3.5 MLD with 34 km sewarage Network project with 10 yrs. of O&M	5.77		100%	
	TOTAL	**62**	**0**	**128.61**			

Sum Total of Fund Allocated : 62 Cr.

Sum Total of Expenditure : 128.61 Cr.

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(1009)

Ring Fence Amount Details (all figures in Crores)

Report from 19.01.2023 to 31.01.2026 Regarding activities per formed by each ULB, the allocation of funds and the monitoring of physical & Financial progress wrt Dept. letter no. 89 dated 19.01.2023 (Enclosed)

State Fund

B. Liquid Waste Management

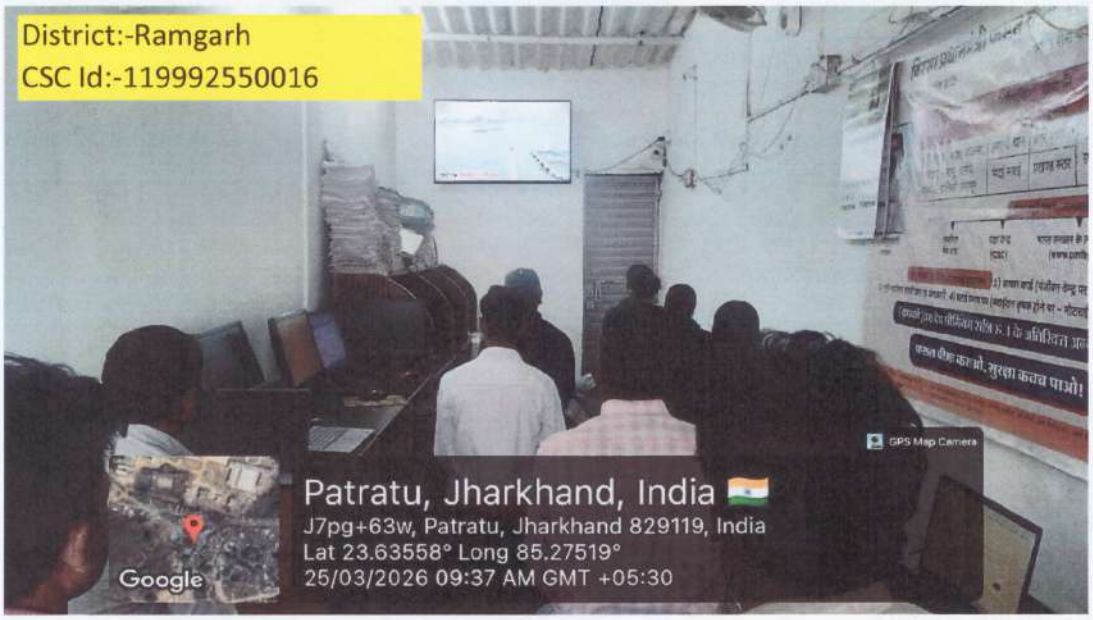
Sl. No.	Name of ULB	Projects undertaken/Activities performed for Liquid Waste Management	Fund Allocated/ Committed	Financial Progress		Physical Progress	Remarks
				Expenditure (In Cr.)	in %		
1	Basukinath Nagar Panchayat	Drain	0.63	0.63	100.00%	100%	
2	Domchanch Nagar Panchayat	Drain	3.88	3.88	100.00%	100%	
3	Jamshedpur JNAC	Drain	0.70	0.70	100.00%	100%	
4	Hussainabad Nagar Panchayat	Drain	3.69	2.94	79.83%	96%	
5	Sahebganj Nagar Parishad	Drain	9.89	7.75	78.36%	87%	
6	Koderma Nagar Panchayat	Drain	2.49	1.99	79.92%	64%	
7	Dhanwar Nagar Panchayat	Drain	0.27	0.27	100.00%	100%	
8	Phusro Nagar Parishad	Drain	9.81	9.81	100.00%	100%	
9	Simdega Nagar Parishad	Drain	0.87	0.87	100.00%	100%	
10	Chhatarpur Nagar Panchayat	Drain	1.70	1.65	97.22%	98%	
11	Adityapur Nagar Nigam	Drain	10.18	11.49	112.96%	88%	
12	Lohardaga Nagar Parishad	Drain	5.24	5.24	100.00%	100%	
13	Dhanbad Nagar Nigam	Drain	95.54	51.61	54.02%	62%	
14	Mahagama Nagar Panchayat	Drain	1.90	1.72	90.67%	92%	
15	Chas Nagar Nigam	Drain	1.05	1.05	100.00%	100%	
16	Bishrampur Nagar Parishad	Drain	9.71	9.18	94.46%	97%	
17	Ranchi Nagar Nigam	Drain	135.43	98.07	72.42%	83%	
18	Shri Banshidhar Nagar Panchayat	Drain	4.99	4.99	100.00%	100%	
19	Jhumri Telaiya nagar parishad	Drain	4.30	3.60	83.77%	100%	
20	Hazaribagh Municipal Corporation	Drain	19.14	19.14	100.00%	100%	
21	Chakulia Nagar Panchayat	Drain	0.84	0.86	102.98%	100%	
22	Chirkunda Magar Parishad	Drain	3.24	2.82	86.99%	100%	
23	Medininagar Municipal Corporation	Drain	22.57	19.22	85.15%	95%	
24	Garhwa Nagar Parishad	Drain	5.14	5.14	100.00%	100%	
25	Godda Nagar Parishad	Drain	2.03	2.03	99.98%	100%	
26	Madhupur Nagar Parishad	Drain	6.46	3.78	58.46%	70%	
27	Gumla Nagar Parishad	Drain	8.67	8.67	100.00%	100%	
28	Kapali Nagar Parishad	Drain	2.63	2.60	99.13%	100%	
29	Badkisaraiya Nagar Panchayat	Drain	1.42	0.99	69.23%	57%	
30	Charkradharpur Nagar Parishad	Drain	1.60	1.60	100.00%	100%	
31	Dumka nagar Parishad	Drain	3.11	3.09	99.32%	100%	
32	Ramgarh Nagar Parishad	Drain	6.13	6.13	100.00%	100%	
33	Deoghar Nagar Nigam	Drain	9.51	8.81	92.69%	100%	
34	Majhiyaon Nagar Panchayat	Drain	2.14	2.14	100.00%	100%	
35	Latehar nagar panchayat	Drain	4.40	4.32	98.33%	100%	
36	Hariharganj nagar panchayat	Drain	3.21	2.97	92.59%	100%	
37	Mango Nagar Nigam	Drain	14.45	7.77	53.81%	69%	
38	Barharwa Nagar Panchayat	Drain	4.18	3.72	89.01%	100%	
39	Jamtara Nagar Panchayat	Drain	5.86	4.89	83.46%	93%	
40	Khunti Nagar Panchayat	Drain	1.36	1.25	91.75%	97%	
41	Mihizam Nagar Parishad	Drain	2.12	2.11	99.76%	100%	
42	Bundu Nagar Panchayat	Drain	2.61	2.61	100.00%	100%	
43	Chaibasa Nagar Parishad	Drain	1.43	0.98	68.34%	78%	
44	Giridih Nagar Nigam	Drain	6.60	5.16	78.13%	88%	
45	Jugsalai Nagar Parishad	Drain	2.39	0.54	22.65%	88%	
Total			445.51	340.82	76.50%	93%	

Sum Total of Fund Allocated : 445.51 Cr.

Sum Total of Expenditure : 340.82 Cr.

Annexure-14

Photographs of Campaign 1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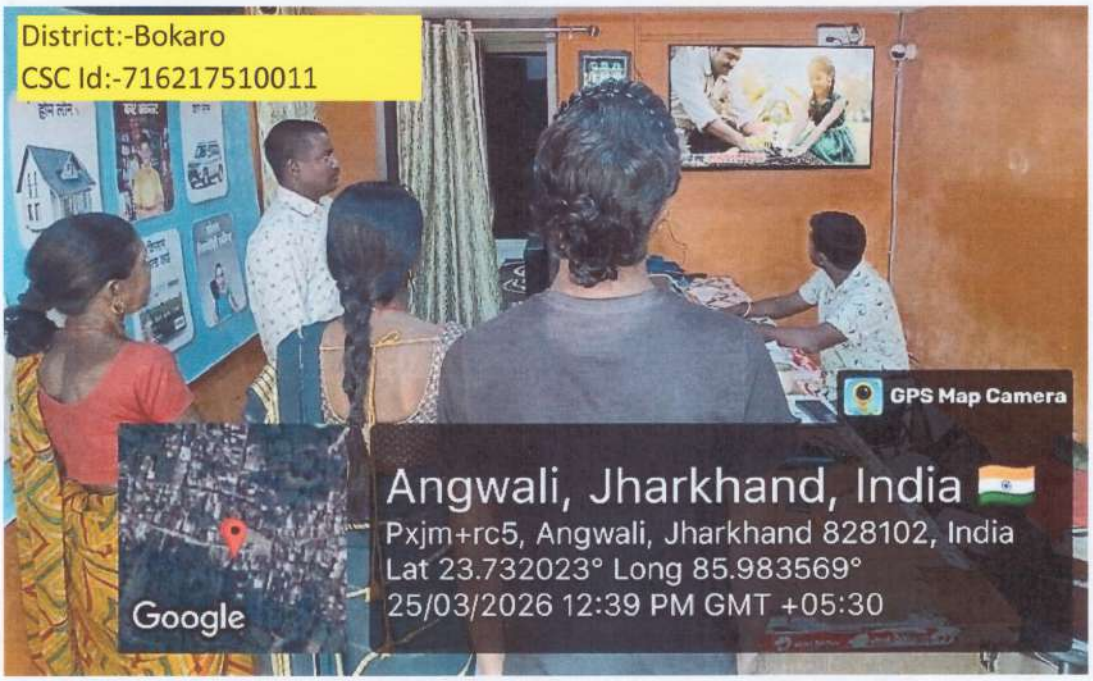
GPS Map Camera
Patratu, Jharkhand, India
J7pg+63w, Patratu, Jharkhand 829119, India
Lat 23.63558° Long 85.27519°
25/03/2026 09:37 AM GMT +05:30
Google


District:-Bokaro
CSC Id:-716217510011
GPS Map Camera
Angwali, Jharkhand, India
Pxjm+rc5, Angwali, Jharkhand 828102, India
Lat 23.732023° Long 85.983569°
25/03/2026 12:39 PM GMT +05:30
Google

Annexure-15

Photographs of Campaign 2


सभी गाँववासियों से निवेदन है कि कचरा
इधर-उधर, सड़क, खेत, नदी या नाले में न फेंके
सूखे कचरे को गाँव में पंचायत द्वारा तय की गई डंक ही जगह
पट डालें, ताकि कचरा फैले नहीं और सफाई आसानी से हो सके
गीला कचरा
सूखा कचरा
ई-वेस्ट
हरा डिब्बा
नीला डिब्बा
लाल डिब्बा
श्री हेमंत सोरेन
झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद् का टोल फ्री नंबर : 7050152999
GPS Map Camera
दुमका, झारखंड, भारत
76j8+mp, बिजयपुर, दुमका, झारखंड 814101, भारत
Lat 24.282235° Long 87.216817°
गुरुवार, 22/01/2026 02:25 PM GMT +05:30
Google

1004


प्लास्टिक
GPS Map Camera
शालबनी, झारखंड, भारत
P9cq+mp2, शालबनी, झारखंड 832304, भारत
Lat 22.721775° Long 86.38852°
रविवार, 05/04/2026 02:51 PM GMT +05:30
Google